

ORISSA HIGH COURT

FILING REPORT AS ON :21/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/21812/2025	DIPU @ PRAKASH HARICHANDAN VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	KANAS /143 /2024 () //	AOR20220000014C202500031
2	D-BLAPL/21816/2025	WILLIAM HENEJ VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	DEOGARH /228 /2025 () //	
3	D-BLAPL/21817/2025 BLAPL/7541/2025	MANMATHA @ FATTA PINGUA VS STATE OF ODISHA	SARADA PRASAD DASH VS	RARUAN /106 /2024 A.D.J.,KARANJIA(Mayurbhanj) ST/0000087/2024	
4	D-BLAPL/21818/2025	KALU @ SOUMYA RANJAN DALUA VS STATE OF ODISHA	RAKESH KUMAR NAYAK VS	Maitri Vihar PS /485 /2024 () //	
5	D-BLAPL/21819/2025	WILLIAM HENEJ VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	DEOGARH /177 /2025 () //	
6	D-BLAPL/21832/2025	SINU KUMAR SINGH VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /216 /2025 () //	
7	D-BLAPL/21835/2025	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	RASOL /187 /2025 () //	
8	D-BLAPL/21836/2025 BLAPL/7534/2025	SUSANTA KUMAR SAMAL VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	EOW,BHUBANESWAR /3 /2025 PRESIDING OFFICER, O.P.I.D. COURT,BALASORE(Baleshwar) CT/0000004/2025	
9	D-BLAPL/21838/2025	TRINATH SAMAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	JAGATSINGPUR /222 /2025 () //	
10	D-BLAPL/21839/2025	KANHA @ KANHU CHARAN JENA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	TALABANIA /23 /2025 () //	
11	D-BLAPL/21840/2025	RAJKISHORE BEHERA @ BAPI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI TOWN /113 /2022 () //	

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12	D-BLAPL/21842/2025	MD. ASHRAF HUSSAIN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	/ / 0 () //	
13	D-BLAPL/21849/2025	BULKI PANGI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	/ / 0 () //	
14	D-BLAPL/21851/2025	TUNA HARINAJ @ SIMAN NAG VS STATE OF ODISHA	AMIT KUMAR SAHU VS	MALKANGIRI /433 /2024 () //	
15	D-BLAPL/21852/2025	WILLIAM HENEJ VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	DEOGARH /205 /2025 () //	
16	D-BLAPL/21855/2025	SAJID WARSI VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	BARBIL /39 /2025 () //	
17	D-BLAPL/21857/2025	HARIHAR MAHAKUD @ SAMBHU VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	NILGIRI /132 /2025 () //	
18	D-BLAPL/21858/2025	SITARAM SA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ / 0 () //	
19	D-BLAPL/21861/2025	BABLU NAIK VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	BHANJANAGAR /342 /2025 () //	AOR20220001563C202500016
20	D-BLAPL/21867/2025	PRAFULLA NAIK @ CHOTU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /120 /2025 () //	
21	D-BLAPL/21869/2025	CHANDU @ CHANDRAMANI NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /120 /2025 () //	
22	D-BLAPL/21870/2025	SANU @ SATYAJIT NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /120 /2025 () //	
23	D-BLAPL/21873/2025	DAKTAR @ KARTIKESWAR SUBUDHI	BIRAJA PRASAD NANDA	BIKRAMPUR FCI /120 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/21874/2025	SURENDRA NAYAK	ARIJEET MISHRA	JEYPORE MAHILA /90 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/21875/2025	NARENDRA GARADA @ NAREN	ARIJEET MISHRA	KORAPUT TOWN /193 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/21878/2025	PRASANTA BHUINYA @ PRASANTA BHUYAN	MAHES DAS	BAMUNIGAM /9 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/21884/2025	PRASANNA SAHOO	JAYADEBA BEHERA	BALUGAON P.S. /164 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/21885/2025	DUKHIRAM PATEL @ MUDHA	SUSANTA KUMAR SAHU	BARGARH SADAR /176 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/21887/2025 BLAPL/7528/2025	MAN BAHADUR @ RAJA MANN SULTAN	MANOJ KUMAR MOHANTY	JHARSUGUDA SADAR /225 /2025	
		VS	VS	S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda)	
		STATE OF ODISHA		CT/0001146/2025	
30	D-BLAPL/21888/2025 BLAPL/7530/2025	RAJ KISHOR SA	MANOJ KUMAR MOHANTY	JHARSUGUDA SADAR /225 /2025	
		VS	VS	S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda)	
		STATE OF ODISHA		CT/0001146/2025	
31	D-BLAPL/21890/2025 BLAPL/7531/2025	MAN BAHADUR @ RAJA MANN SULTAN	MANOJ KUMAR MOHANTY	JHARSUGUDA SADAR /229 /2025	
		VS	VS	S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda)	
		STATE OF ODISHA		CT/0001176/2025	
32	D-BLAPL/21891/2025 BLAPL/7533/2025	RAJ KISHOR SA	MANOJ KUMAR MOHANTY	JHARSUGUDA SADAR /229 /2025	
		VS	VS	S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda)	
		STATE OF ODISHA		CT/0001176/2025	
33	D-BLAPL/21893/2025	BISWAMITRA PRADHAN	DEEPAK KU SAHOO	Tantiapal Marine /62 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/21898/2025	PINTU SAHU	LALATENDU SAMANTARAY	HINJILI /252 /2025	
		VS	VS	()	

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35	D-BLAPL/21927/2025	STATE OF ODISHA SIVA SHANKAR BANERJEE VS	GOREKHANATH DAS VS	// MAHILA P.S.(BBSR) /47 /2013 ()	
36	D-BLAPL/21933/2025	STATE OF ODISHA BUTU JENA VS	SIDHARTHA DAS VS	// ANGUL TOWN /433 /2025 ()	
37	D-BLAPL/21936/2025	STATE OF ODISHA RUPA @ BISWAJIT SAHOO VS	PRANAB KUMAR SAMANTRAY VS	// BALIAPANDA /72 /2025 ()	
38	D-BLAPL/21937/2025	STATE OF ODISHA DHIREN DANGA VS	SURYAKANTA DWIBEDI VS	// BAUNISUNI /31 /2025 ()	
39	D-BLAPL/21938/2025	STATE OF ODISHA RAJA @ SANTOSH KUMAR SAHOO VS	PRANAB KUMAR SAMANTRAY VS	// BALIAPANDA /72 /2025 ()	
40	D-BLAPL/21939/2025	STATE OF ODISHA NAIBA KANHAR VS	SURYAKANTA DWIBEDI VS	// GOCHHAPADA /47 /2024 ()	
41	D-BLAPL/21941/2025	STATE OF ODISHA RINGA KANHAR VS	SURYAKANTA DWIBEDI VS	// GOCHHAPADA /47 /2024 ()	
42	D-BLAPL/21942/2025	STATE OF ODISHA NEHRU SANYASI VS	RUDRA NARAYAN PARIJA VS	// RAJGANGPUR /54 /2025 ()	
43	D-BLAPL/21943/2025	STATE OF ODISHA UGRASEN KANHAR VS	SURYAKANTA DWIBEDI VS	// GOCHHAPADA /47 /2024 ()	
44	D-BLAPL/21946/2025	STATE OF ODISHA BHIMA KANHAR VS	SURYAKANTA DWIBEDI VS	// GOCHHAPADA /47 /2024 ()	
45	D-BLAPL/21947/2025	STATE OF ODISHA MUNA SANYASI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// RAJGANGPUR /54 /2025 () //	

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46	D-BLAPL/21952/2025	MAHENDRA BUDIYA VS STATE OF ODISHA	PRATIK DASH VS	CYBER CRIME AND E.O, BALASORE /12 /2025 () //	
47	D-BLAPL/21953/2025	BRUSHAB KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /47 /2024 () //	
48	D-BLAPL/21954/2025	NABISAN KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /47 /2024 () //	
49	D-BLAPL/21957/2025	SANJIB KUMAR GHOSH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIBANIA /42 /2025 () //	
50	D-BLAPL/21959/2025	JITU PRADHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	Bamapada (Industrial Area) /137 /2025 () //	AOD20240000012C202500153
51	D-BLAPL/21963/2025	SUJIT BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	BANARAPAL /287 /2025 () //	
52	D-BLAPL/21964/2025	RANU GARADA VS STATE OF ODISHA	KULDEEP MOHANTY VS	NARAYANPATNA /30 /2025 () //	AOD20240000012C202500152
53	D-BLAPL/21965/2025	RAHIT BENYA @ ROHIT BENYA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHATIGUDA /1 /2025 () //	
54	D-BLAPL/21970/2025	SATYABAN BAGHA @ PATI VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /129 /2024 () //	
55	D-BLAPL/21973/2025	SURESH MAJHI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	ADVA /26 /2025 () //	
56	D-BLAPL/21976/2025	RAMA GOUDA @ RAMA CHANDRA GOUDA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KOTINANDA /162 /2025 () //	
57	D-BLAPL/21979/2025	MUNA PALEI	ARUN KUMAR BUDHIA	UDALA /397 /2024	AOD20240000603C202500020

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/21981/2025	BHUBAN KUMAR MAHANTA	SUSANTA SEKHAR PARIDA	KEONJHAR TOWN /167 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/21984/2025	BHUBAN KUMAR MAHANTA	SUSANTA SEKHAR PARIDA	KEONJHAR SADAR /138 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/21987/2025	GOUR MANDAL	ASIT KUMAR JENA	MATHILI /120 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/21989/2025	RAKESH PATNAIK	SUBODH KUMAR MOHANTY	JEYPORE TOWN /213 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/21990/2025	RANJIT ROY	ASIT KUMAR JENA	JALESWAR /266 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/21991/2025	BIJAY KUMAR KAMILA	ASIT KUMAR JENA	JALESWAR /280 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/21994/2025	MD. ARMAN	DEVASHIS PANDA	KUTRA /156 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/21998/2025	ROHIT KENOJIYA	KRUSHNA CHANDRA DASH	JONK /145 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/21999/2025	TUNA DAS	PRAVASH CHANDRA JENA	BARIPADA TOWN /1056 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/22001/2025	SANKAR @ SANKAR REKAHWAR	KRUSHNA CHANDRA DASH	JONK /145 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/22002/2025	JANMEJAY GHOSH @ MANAS @ NEPAL	PRAVASH CHANDRA JENA	JALESWAR /286 /2025	
		VS	VS	()	

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69	D-BLAPL/22004/2025	STATE OF ODISHA SRIHARI MUKHI VS	JUGALA KISHORE PANDA VS	// BAUNISUNI /8 /2025 ()	
70	D-BLAPL/22008/2025	STATE OF ODISHA MADHAB MAHARANA VS	TARA PRASAD MOHAPATRA VS	// TALABANIA /23 /2025 ()	
71	D-BLAPL/22011/2025	STATE OF ODISHA K.SIBAPRASAD ACHARY VS	SUKANTA KUMAR NAYAK (2) VS	// BALLIGUDA /196 /2025 ()	
72	D-BLAPL/22012/2025	STATE OF ODISHA SIBASANKAR JENA @ SHIBASHANKAR VS	PRAVASH CHANDRA JENA VS	// JALESWAR /268 /2019 ()	
73	D-BLAPL/22016/2025	STATE OF ODISHA JITU @ JITENDRA MALLIK VS	AMULYA RATNA PANDA VS	// KHANTAPADA /37 /2025 ()	
74	D-BLAPL/22017/2025	STATE OF ODISHA JAGA PRADHAN VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /513 /2025 ()	
75	D-BLAPL/22018/2025	STATE OF ODISHA PANCHUA @ PANCHANAN MALLIK VS	AMULYA RATNA PANDA VS	// BASTA /31 /2024 ()	
76	D-BLAPL/22022/2025	STATE OF ODISHA KRUSHNA HANTAL VS	AMULYA RATNA PANDA VS	// //0 ()	
77	D-CMP/29011/2025	STATE OF ODISHA SATYAJIT PATTANAIAK VS	AMIYA KUMAR MISHRA VS	// // ()	
78	D-CMP/29027/2025	SANTOSH KUMAR PATTANAIAK NATHMAL AGRAWAL VS	AJIT CHANDRA MOHAPATRA VS	// // ()	
79	D-CMP/29029/2025	GHASIA KISAN LAXMI PRAKASH MOHAPATRA VS	SANDIPANI MISRA VS	// // ()	
		NIVEDITA MOHANTY@MOHAPATRA		//	

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80	D-CMP/29090/2025	JAGANNATH SAHU VS P. DURGA PRASAD DESIBEHERA	BIRAJA PRASAD TRIPATHY VS	// ()	
81	D-CMP/29099/2025 CMP/1076/2025	NEELAM KHANDELWAL VS USHARANI PATTNAIK	MANAS RANJAN BAUG VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR(Khordha) IA/0000001/2024	AOR20220002374C202500129
82	D-CMP/29104/2025 CMP/1077/2025	NEELAM KHANDELWAL VS PRATIVA RAY	MANAS RANJAN BAUG VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR(Khordha) IA/0000001/2024	AOR20220002374C202500130
83	D-CMP/29124/2025	SUCHETA MOHANTY VS A. ASWASTHY, SECRETARY, DEPT. OF SCHOOL AND MASS EDUCATION, KHORDHA	SUBHRANSU BHUSAN MOHANTY VS	// ()	
84	D-CMP/29127/2025	AMIYA KUMAR JENA VS RANJAN KUMAR JENA	AMIT PRASAD BOSE VS	// ()	
85	D-CMP/29179/2025	M/S. MANI MALLIKA ENTERPRISES VS THE EXECUTIVE ENGINEER, TPNODL,BHADRAK	SATYA NARAYAN MISHRA 4 VS	// ()	AOR20220001615C202500140
86	D-CMP/29204/2025	SRIKANTA BANDHA VS NAGESWAR BANDHA	GYANA RANJAN MAHAPATRA VS	// ()	
87	D-CMP/29226/2025	DEBADUTTA MISHRA VS DILLIP KUMAR MISHRA	PRANAMITA BASTIA VS	// ()	
88	D-CMP/29246/2025	GURUDEB SINGH@GURDEV SINGH VS MD. ANWAR	ARUN KUMAR MISHRA VS	// ()	
89	D-CMP/29257/2025	KULAMANI PARIDA VS LAXMIPRIYA SATAPATHY	SOURAV SUMAN BHUYAN VS	// ()	
90	D-CONTAR/21996/2025	ROHIT KENOJIYA VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	JONK /145 /2025 ()	
91	D-CONTC/28984/2025	MOHAN BEHERA	ADV.	//	

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		VS	VS	0	
		S.N. GIRISH, IAS		//	
92	D-CONTC/28995/2025	SIBA PRASAD RAY	ADV.	//	
		VS	VS	0	
		S.N.GIRISH, IAS		//	
93	D-CONTC/28999/2025	RAMESH CHANDRA NAYAK	ADV.	//	
		VS	VS	0	
		S.N.GIRISH, IAS		//	
94	D-CONTC/29009/2025	NRUSINGHA PRASAD ADHIKARI	ADV	//	AOD20250000180C202500114
		VS	VS	0	
		ASWATHY S, COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPTT.		//	
95	D-CONTC/29013/2025	PRASANNA KUMAR PATNAIK	ADV.	//	
		VS	VS	0	
		BIRENDRA KERKARA, DIRECTOR,SECONDARY EDUCATION, ODISHA BBSR		//	
96	D-CONTC/29014/2025	BIDYADHAR MOHANTY	ADV.	//	
		VS	VS	0	
		ARAVINDA AGRAWAL, IAS		//	
97	D-CONTC/29017/2025	PRAVAS KUMAR PRADHAN	ADV.	//	
		VS	VS	0	
		ANY GARG, IAS		//	
98	D-CONTC/29018/2025	RAIBARI RANA	TRILOCHAN NANDA	//	
		VS	VS	0	
		RAMA DUTTA BHOI, B.D.O, GUDVELLA BLOCK		//	
99	D-CONTC/29039/2025	CHITTARANJAN BHOI	ADV.	//	
		VS	VS	0	
		ANU GARG, ADDL.SECRETARY TO GOVT. OF WATER RESOURCES, ODISHA		//	
100	D-CONTC/29041/2025	DEBAKI BHATRA	ADV.	//	
		VS	VS	0	
		CHHATRAPATI SAHU, O.E.S		//	
101	D-CONTC/29045/2025	MANOJ KUMAR KANHAR	ADV	//	AOR20220001535C202500134
		VS	VS	0	
		RAJESH KUMAR SWAIN, DISTRICT EDUCATION OFFICER,KANDHAMAL		//	
102	D-CONTC/29049/2025	SUSHANTA KANHAR	ADV	//	AOR20220001535C202500133
		VS	VS	0	

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103	D-CONTC/29052/2025	RAJESH KUMAR SWAIN, DISTRICT EDUCATION OFFICER,KANDHAMAL JANARDAN MISHRA VS	ADV. VS	// // 0	
104	D-CONTC/29073/2025	SATYABRATA SAHU, IAS SARBESWAR NAYAK VS	ADV VS	// // 0	AOR20220001535C202500135
105	D-CONTC/29078/2025	GIRISH S.N, SECRETARY PANCHAYATI RAJ AND DRINKING WATER DEPTT. KRUSHNA BALLAV SABAR VS	ADV. VS	// // 0	
106	D-CONTC/29081/2025	Y.B.KHURANIA, D.G OF POLLICE, ODISHA NIRAKAR BARIK VS	ADV. VS	// // 0	
107	D-CONTC/29098/2025	ANU GARG, ADDL. CHIEF SECY-CUM-PRINCIPAL, SECY, W.R DEPT. MAHENDRA KUMAR PUHAN VS	ADV. VS	// // 0	
108	D-CONTC/29102/2025	ANU GARG, IAS RABI NIAL VS	ADV. VS	// // 0	
109	D-CONTC/29106/2025	KAILASH CHANDRA DAS, ORS BRUNDABAN DASH VS	ADV. VS	// // 0	
110	D-CONTC/29107/2025	SALINI PANDIT, IAS CHHATRAPATI MAJHI VS	ADV. VS	// // 0	
111	D-CONTC/29108/2025	KAILASH CHANDRA DAS, ORS LAMBODAR DHAR VS	ADV. VS	// // 0	
112	D-CONTC/29110/2025	SATYABRATA SAHU, IAS RAMESH CHANDRA NAYAK VS	ADV. VS	// // 0	
113	D-CONTC/29112/2025	SWATI MISHRA, OAS BHAGABAN MAJHI VS	ADV. VS	// // 0	
		KAILASH CHANDRA DAS, ORS		//	

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114	D-CONTC/29113/2025	NITYANANDA MALLA VS SWATI MISHRA, OAS	SANJIB MOHANTY VS	// 0 //	
115	D-CONTC/29114/2025	JAMUNA NIAL VS KAILASH CHANDRA DAS, ORS	ADV. VS	// 0 //	
116	D-CONTC/29117/2025	DINGAR NAG VS KAILASH CHANDRA DAS, ORS	ADV. VS	// 0 //	
117	D-CONTC/29125/2025	PITABASH NIAL VS KAILASH CHANDRA DAS, ORS	ADV. VS	// 0 //	
118	D-CONTC/29126/2025	PABITRA RANA VS KAILASH CHANDRA DAS, ORS	ADV. VS	// 0 //	
119	D-CONTC/29128/2025	PARBATI SWAIN VS BIRENDRA KORKARA, DSE, ODISHA	ADV. VS	// 0 //	
120	D-CONTC/29129/2025	SNEHALATA KALET VS PUSPANJALI PANDA,SUB-COLLECTOR, SADAR	GOKULANANDA SAHU VS	// 0 //	
121	D-CONTC/29151/2025	SURENDRA NATH GHODA @ MOHANTY VS MRUTYUNJAY TRIPATHY, TAHASILDAR	ATMAJIT MANMITH DAS VS	// 0 //	
122	D-CONTC/29158/2025	BIMAL NAYAK VS SANJEEV KUMAR MISHRA, THE COMMISSIONER CUM SECRETARY, SC AND ST	ADV. VS	// 0 //	
123	D-CONTC/29172/2025	TANAYA KUMARI PRADHAN VS GIRISH S.N, IAS	ADV. VS	// 0 //	
124	D-CONTC/29177/2025	MANORAMA MOHAPATRA VS DR. RAJYASHREE PATTNAIK, DIRECTOR OF FAMILY WELFARE, ODISHA	ADV VS	// 0 //	AOR20220001600C202500080
125	D-CONTC/29182/2025	PRABHAT KUMAR TRIPATHY	ADV.	//	

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		VS	VS	()	
126	D-CONTC/29184/2025	SALINI PANDIT, COMMNR. CUM SECY., S AND M EDUCATION DEPT. ANAMA CHARAN MAHANTA	ADV.	//	
		VS	VS	()	
127	D-CONTC/29188/2025	VISAL SINGH, COLLECTOR AND D.M, KEONJHAR SARALA SARANGI	ADV.	//	
		VS	VS	()	
128	D-CONTC/29211/2025	KALI PRASANNA MOHAPATRA, DIRECTOR, H.E., ODISHA BALADEV PRASAD UPADHYAYA	ADV.	//	
		VS	VS	()	
129	D-CONTC/29255/2025	JYOTI RANJAN MISHRA, DIRECTOR, ELEMENTARY EDUCATION GAJENDRA MOHANTY	ADV.	//	
		VS	VS	()	
130	D-CRLA/21865/2025	SHUBHAM SAXENA, IAS SAMIR KUMAR PATRA	SANJAY KUMAR PRADHAN	G.UDAYAGIRI /41 /2018	
		VS	VS	()	
131	D-CRLA/21907/2025	STATE OF ODISHA BIKU @ BIKRAM BEHERA	PABITRA KUMAR NAYAK	MAHILA P.S.(BBSR) /62 /2021	
		VS	VS	()	
132	D-CRLA/21931/2025	STATE OF ODISHA CHANDRA SEKHAR PATRA	BISWA KUMAR MISHRA	SAMBALPUR VIGILANCE /10 /2020	
		VS	VS	()	
133	D-CRLA/21935/2025	STATE OF ODISHA(VIG.) B. BADRI PRASAD PATRA@RAO	LAMBODAR ACHARI	ASKA /282 /2006	
		VS	VS	()	
134	D-CRLA/21944/2025	STATE OF ODISHA MUKESH KUMAR	ASIT KUMAR JENA	MALKANGIRI /292 /2023	
		VS	VS	()	
135	D-CRLA/21950/2025	STATE OF ODISHA RAJNISH CHOUDHURY	BHABANI SHANKAR DASPARIDA	BELPAHAR /145 /2019	
		VS	VS	()	
136	D-CRLA/22025/2025	STATE OF ODISHA ASPAQUE AHMAD KHAN	DEVASHIS PANDA	MAHILA P.S. BUXIBAZAR /86 /2020	
		VS	VS	()	

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137	D-CRLLP/21900/2025	STATE OF ODISHA KANCHAN DEBATA VS	SAKTIDHARA MISHRA VS	// BIDANASI /316 /2024 ()	AOD20240000216C202500011
138	D-CRLMA/21830/2025	STATE OF ODISHA SUSHREE MANASWINI SAHU VS	KUMAR KASHYAP VS	// SAHADEV KHUNTA /342 /2023 ()	AOR20230000401C202500016
139	D-CRLMC/21824/2025	STATE OF ODISHA BRUNDABAN DALABEHERA VS	ABHISHEK DASH VS	// // ()	AOD20240000186C202500002
140	D-CRLMC/21828/2025	SAI HARMONY PVT LTD. BISWAMBAR PRADHAN @ BAIDHAR VS	ABHISIDDHANTA SAHOO VS	// CHANDANPUR /132 /2017 ()	AOR20220000014C202500032
141	D-CRLMC/21829/2025	STATE OF ODISHA SUKDEB SUNA VS	DHIRENDRA NATH BEHERA VS	// BAREIPALI /172 /2023 ()	AOR20230000106C202500002
142	D-CRLMC/21844/2025	STATE OF ODISHA SAROJ SAHOO@SAROJ KUMAR SAHOO@BAINA VS	ARIJEET MISHRA VS	// PATTAMUNDAI /135 /2023 ()	
143	D-CRLMC/21845/2025	STATE OF ODISHA PADMALOCHAN DAS VS	ANUGRAHA NARAYAN SAMANTRAY VS	// ERASAMA /278 /2023 ()	
144	D-CRLMC/21847/2025	STATE OF ODISHA ARAJIT SAAHOO VS	ANUGRAHA NARAYAN SAMANTRAY VS	// TIRTOL /185 /2024 ()	
145	D-CRLMC/21854/2025	STATE OF ODISHA RAJESWAR ROUT VS	KSHIROD KUMAR PAHIL VS	// JEYPORE MAHILA /21 /2025 ()	
146	D-CRLMC/21863/2025	STATE OF ODISHA MOHAN KHUNTULI VS	TIKERAM MEHER VS	// MANAMUNDA /167 /2021 ()	AOD20240000616C202500001
147	D-CRLMC/21864/2025	STATE OF ODISHA SURESH CHANDRA SAHU @ SURESH SAHU VS	JUDHISTHIR SAHOO VS	// TARASINGI /376 /2024 ()	AOD20220003315C202500046
		STATE OF ODISHA		//	

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148	D-CRLMC/21868/2025 CRLMC/2694/2025	KAMAL KUMAR GOYAL VS STATE OF ODISHA	BISWARANJAN DALAI VS	BRAHMANITARANG /270 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000860/2025	AOR20220003722C202500124
149	D-CRLMC/21876/2025 CRLMC/2695/2025	SAMUAL KHORA VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	SEMILLIGUDA /99 /2020 NAYADHIKARI GRAMYA NAYALAYA,SEMILIGUDA(Koraput) GR/0000029/2020	
150	D-CRLMC/21881/2025	PRAKASH CHANDRA NAYAK VS AMOSH CHANDRA NAIK	ANIRUDHA DAS VS	//0 () //	
151	D-CRLMC/21883/2025	BIKASH KUMAR KHATUA VS STATE OF ODISHA	NIRANJAN PANDA VS	KANTAMAL /237 /2024 () //	
152	D-CRLMC/21886/2025	MAMATA TRIPATHY VS STATE OF ODISHA	SIDHARTHA MISHRA VS	KHARABEL NAGAR P.S. /507 /2024 () //	
153	D-CRLMC/21889/2025	BISWANATH LAL VS STATE OF ODISHA	SWASTIK MOHANTY VS	KHARABEL NAGAR P.S. /508 /2024 () //	
154	D-CRLMC/21892/2025	BIJAYA KUMAR MALLIK VS TATANI JENA	SAROJ KUMAR SWAIN VS	KENDRAPARA SADAR /226 /2011 () //	
155	D-CRLMC/21894/2025	BISHNUPRIYA PANIGRAHI VS STATE OF ODISHA	SOUMYA MISHRA VS	CUTTACK VIGILANCE /20 /2015 () //	
156	D-CRLMC/21897/2025	SANJIT MOHANTY @ SANJEET KUMAAR MOHANTY @ SOUNDEB MISHRA VS STATE OF ODISHA	SOUNDEB MISHRA VS	NAYAPALLI P.S. /58 /2001 () //	
157	D-CRLMC/21899/2025	DAITA@DAITYA RANA@DAITARI RANA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KEGAON /55 /2025 () //	
158	D-CRLMC/21905/2025	SUBASH MOHAPATRA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /58 /2006 () //	
159	D-CRLMC/21908/2025	SANTOSH KUMAR PANDA	SURAJ MOHANTY	//0	

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		VS	VS	()	
160	D-CRLMC/21911/2025	HARIHAR PANIGRAHI GAUTAM DAS	TARA PRASAD MOHAPATRA	BRAHMAGIRI /4 /2018	
		VS	VS	()	
161	D-CRLMC/21913/2025	STATE OF ODISHA GITARANI @ GEETANJALI BEHERA	MANORANJAN ACHARYA	ODAGAON /78 /2025	
		VS	VS	()	
162	D-CRLMC/21915/2025	STATE OF ODISHA SUJIT KHATUA	BIJAY KUMAR BEHERA	//	AOR20220001736C202500026
		VS	VS	()	
163	D-CRLMC/21916/2025	STATE OF ODISHA PRIYA RANJAN MUND	HEMANT KUMAR MUND	CHANDAHANDI /114 /2024	
		VS	VS	()	
164	D-CRLMC/21924/2025	STATE OF ODISHA SIDHARTH SANKAR MAHARANA	SISIR KUMAR PUROHIT	//	
		VS	VS	()	
165	D-CRLMC/21930/2025	NIYALEE MAHARANA DILLIP KUMAR SAHOO	SAUMYA RANJAN PRADHAN	RENGALI DAM SITE /104 /2021	AOD20240000490C202500012
		VS	VS	()	
166	D-CRLMC/21932/2025	STATE OF ODISHA BRUNDABAN SETHY	SUSANTA KUMAR BARAL	NEMALO /170 /2024	AOR20220001297C202500184
		VS	VS	()	
167	D-CRLMC/21945/2025	STATE OF ODISHA PRASANTA TAREI	TARA PRASAD MOHAPATRA	KRUSHNA PRASAD /21 /2012	
		VS	VS	()	
168	D-CRLMC/21960/2025	STATE OF ODISHA SAMBHUNATH MAHALIK	REBATILATA PANDA	JAGATPUR /123 /2016	
		VS	VS	()	
169	D-CRLMC/21969/2025	STATE OF ODISHA KAMALAKANTA @ RATIKANTA PANDA	CHIRANJEEV VIDYABHUSHAN	NEMALO /53 /2014	
		VS	VS	()	
170	D-CRLMC/21972/2025	STATE OF ODISHA AJIT KUMAR DHAL	SK. ZAFARULLA	BANHARPALI /47 /2024	
		VS	VS	()	

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171	D-CRLMC/21975/2025	STATE OF ODISHA MOHAMMED BASIR@MD. BASIR VS	UMA CHARAN MISHRA VS	// SPL.TASK FORCE /29 /2022 ()	
172	D-CRLMC/21983/2025	STATE OF ODISHA PRALAYA KUMAR NAYAK VS	SAURAV TIBREWAL VS	// MANGALPUR /129 /2013 ()	
173	D-CRLMC/21988/2025	STATE OF ODISHA SANKET PATRO @ TANGUDU SANKET VS	SIDHARTHA SANKAR RAY (2) VS	// GUNUPUR /93 /2021 ()	
174	D-CRLMC/22003/2025	STATE OF ODISHA DIBYA RANJAN SAMAL VS	ASIT KUMAR JENA VS	// DHARMASALA /216 /2025 ()	
175	D-CRLMC/22005/2025	STATE OF ODISHA SUBASH NAYAK VS	BADRI NARAYAN MOHAPATRA VS	// CUTTACK SADAR /141 /1999 ()	
176	D-CRLMC/22007/2025	STATE OF ODISHA PINTU NAIK VS	TARA PRASAD MOHAPATRA VS	// SEA BEACH /36 /2020 ()	
177	D-CRLMC/22015/2025	STATE OF ODISHA JAGYASENI JHANKAR VS	PRASHANTA KUMAR DAS VS	// MAHILA PS SAMBALPUR /5 /2019 ()	
178	D-CRLMC/22020/2025	STATE OF ODISHA KAMINI RANJAN TANTY VS	BHAWANI SANKAR PANIGRAHI VS	// KEONJHAR SADAR /157 /2006 ()	
179	D-CRLMP/21822/2025	STATE OF ODISHA NIRANJAN SAHOO VS	DIBYARANJAN BEHERA VS	// / /0 ()	
180	D-CRLMP/21841/2025	STATE OF ODISHA SWARNAPRAVA LENKA VS	KARUNAKAR GAYA VS	// / /0 ()	
181	D-CRLMP/21856/2025	STATE OF ODISHA MANGULI JENA VS	KSHIROD KUMAR PAHIL VS	// / /0 ()	
		STATE OF ODISHA		//	

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182	D-CRLMP/21862/2025	RANJAN KUMAR RANA VS STATE OF ODISHA	SANJAY KUMAR PARIDA VS	/0 () //	
183	D-CRLMP/21966/2025	PADALA SRINIVASA RAO VS STATE OF ODISHA	SATRUGHNA DASH(A) VS	// () //	AOR20220001212C202500024
184	D-CRLMP/21968/2025	ROKKAM ANANTA VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// () //	AOR20220001212C202500025
185	D-CRLMP/21977/2025	CHANDRAKANT SABAT VS SCTY. HOME DEPT. ,GOVT. OF ODISHA, BBSR	 VS	/0 () //	
186	D-CRLMP/21997/2025	RANJAN PARIDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/0 () //	
187	D-CRLREV/21871/2025	MEHBOOBUN NAHAR MILKY VS DR. AMARJEET NAYAK	RAMDAS ACHARY VS	/0 () //	
188	D-CRLREV/21967/2025	SMARAN CHETA MOHANTY VS PRITAM MOHANTY	BRAHMANANDA TRIPATHY VS	/0 () //	
189	D-CRLREV/21982/2025	RAKESH RANJAN SABAR VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	GARBANDHA /105 /2022 () //	
190	D-CRLREV/22000/2025	SANJIT KUMAR BEHERA VS REPUBLIC OF INDIA(C.B.I.)	NIRANJAN PANDA VS	/0 () //	
191	D-CRLREV/22013/2025	ABHIMANYU JENA@RAHUL VS STATE OF ODISHA	DEVASHIS PANDA VS	NANDIPADA /21 /2025 () //	
192	D-CRLREV/22026/2025	RINA@REENA GHADEI VS SWATI MISHRA	AMITAV TRIPATHY VS	/0 () //	
193	D-CRP/29250/2025	JAYADEV MISHRA	SURYAKANTA DASH	//	

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		VS	VS	0	
194	D-FAO/29022/2025	RANJAN RASHMI MISHRA MANAGER(LEGAL), M/S. NEW INDIA ASSURANCE CO. LTD. Bhubaneswar	VS	//	
		VS	VS	0	
195	D-FAO/29042/2025	TUKUNI BHOI SUJATA MAHANKUDA	VS	//	
		VS	VS	0	
196	D-LAA/29259/2025	UNION OF INDIA LAXMIKANTA BARAL	VS	//	
		VS	VS	0	
197	D-MACA/29044/2025	ZONE OFFICER, ZONE III, RENGALI RIGHT CANAL SYSTEM, DHENKANAL PRAMOD KUMAR MANGARAJ	VS	//	
		VS	VS	0	
198	D-MACA/29050/2025	PRASANTA KUMAR PARIDA SANJAY BHOI	VS	//	
		VS	VS	0	
199	D-MACA/29054/2025	RADHASHYAM PANDA JOSEF KANDULANA	VS	//	
		VS	VS	0	
200	D-MACA/29055/2025	SUSMITA MAHANTA KABITA PRADHAN	VS	//	
		VS	VS	0	
201	D-MACA/29061/2025	AMITA ROUT RUBITA BHOI@RUBI	VS	//	
		VS	VS	0	
202	D-MACA/29066/2025	RADHASHYAM PANDA PUSPANJALI SAMAL	VS	//	
		VS	VS	0	
203	D-MACA/29076/2025	RAJKUMAR MANNA LUCHAN@TRILOCHAN PRADHAN	VS	//	
		VS	VS	0	
204	D-MACA/29079/2025	KAPILESWAR PRADHAN SANJUKTA NAYAK	VS	//	
		VS	VS	0	

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205	D-MACA/29167/2025	PRASANNA KUMAR DASH NATIONAL INSURANCE CO.LTD., KORAPUT VS LINGA HARIJANA	MAHITOSH SINHA VS	// // 0 //	
206	D-MACA/29198/2025	SR. DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD., KHURDA VS OMM PRAKASH SAHOO	SUBHANSU KHATAWERS, KHURDA VS	// 0 //	
207	D-MACA/29228/2025	MANAGER, M/S. GO DIGIT GENERAL INSURANCE LTD. VS SHRIDHAR NAYAK	ADAM ALI KHAN VS	// 0 //	
208	D-MACA/29233/2025	D.M., BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD. VS LALITA BAG	ADAM ALI KHAN VS	// 0 //	
209	D-MATA/29135/2025	PRADOSH KUMAR ROUT VS TWINKLE BISWAL	SAYANTAN PANDA VS	// 0 //	
210	D-MATA/29139/2025	DAYANIDHI MAHAPATRA VS NIRUPAMA MAHAPATRA	SAYANTAN PANDA VS	// 0 //	
211	D-MATA/29194/2025	PRIYADARSHINI SAHOO@PRIYADARSINI SAHOO VS ARINDAM KUMAR SAHOO	SATYAJIT MOHAPATRA (2) VS	// 0 //	
212	D-RPFAM/29074/2025	HRUSIKESH @ HRUSIKESH NAYAK VS ANUPAMA NAYAK	BHABANI SANKAR MISHRA VS	// 0 //	
213	D-RPFAM/29218/2025	RAKESH KUMAR MAHAL VS AISHWARYA SAMAL	ASHOK KUMAR BEHERA VS	// 0 //	
214	D-RSA/29132/2025	SOUMENDRA PRADHAN VS KUSHA GOCHHAYAT	PRABIN DAS VS	// 0 //	
215	D-RSA/29180/2025	REKHA PAHADASINGH VS CHHETA BARAL	KRUPASINDHU SAHOO VS	// 0 //	AOD20240000001C202500149

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216	D-RSA/29216/2025	BABAJI MOHARANA VS AKSHAYA BEHERA	BIBHUTI BHUSAN MISHRA 2 VS	// ()	AOD20240000951C202500008
217	D-STREV/29168/2025	M/S. INDIA CHARGE CROME LTD., RAYAGADA VS STATE OF ODISHA	PRAKASH KUMAR JENA VS	// ()	
218	D-STREV/29178/2025	M/S. INDIAN CHARGE CROME LTD., RAYAGADA VS STATE OF ODISHA	PRAKASH KUMAR JENA VS	// ()	
219	D-STREV/29186/2025	M/S. INDIAN CHARGE CROME LTD., RAYAGADA VS STATE OF ODISHA	PRAKASH KUMAR JENA VS	// ()	
220	D-STREV/29191/2025	M/S. INDIAN CHARGE CROME LTD.,RAYAGADA VS STATE OF ODISHA	PRAKASH KUMAR JENA VS	// ()	
221	D-TRP(C)/29048/2025	MAMINA RANI DAS VS SUDHANSU DAS	KSHIROD KUMAR PAHIL VS	// ()	
222	D-WA/29003/2025	STATE OF ODISHA VS KUMARPUR SASAN JUBA GOSTI KENDRA	SABITA RANJAN PATRNAIK,A.G.A VS	// ()	LOD20240000200C202500340
223	D-WA/29005/2025	STATE OF ODISHA VS SRIDHAR CHANDRA SAMAL	BIMBISAR DASH,A.G.A VS	// ()	LOD20240000200C202500338
224	D-WA/29006/2025	STATE OF ODISHA VS DILLIP KUMAR SINGHA	JATESWAR NAYAK,A.G.A VS	// ()	LOD20240000194C202500336
225	D-WA/29007/2025	STATE OF ODISHA VS NIMAI CHARAN NAIK	BIMBISAR DASH,A.G.A VS	// ()	LOD20240000194C202500335
226	D-WA/29070/2025	STATE OF ODISHA VS TRILOCHAN SINGH	AISHWARYA DASH,A.S.C VS	// ()	LOD20240000200C202500341
227	D-WA/29071/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	//	LOD20240000194C202500338

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		VS	VS	()	
228	D-WA/29086/2025	PRAFULLA KUMAR BEHERA MAYADHAR NAYAK	RAJIB RATH	//	
		VS	VS	()	
229	D-WA/29120/2025	STATE BANK OF INDIA, BBSR STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	//	LOD20240000194C202500339
		VS	VS	()	
230	D-WA/29122/2025	DR. SMRUTI SNIGDHA SAHOO STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000200C202500342
		VS	VS	()	
231	D-WA/29130/2025	RAMESH CHANDRA DAS STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	LOD20240000172C202500317
		VS	VS	()	
232	D-WA/29131/2025	ABHIRAM MALL STATE OF ODISHA	BIMBISAR DASH,A.G.A	//	LOD20240000200C202500343
		VS	VS	()	
233	D-WA/29146/2025	NARESH CHANDRA SWAIN ANIL KUMAR SAHOO	SAMEER KUMAR DAS	//	
		VS	VS	()	
234	D-WP(C)/28982/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., BBSR RAMESH KUMAR MOHAPATRA	SRINIVAS MOHANTY	//	AOR20230000802C202500060
		VS	VS	()	
235	D-WP(C)/28983/2025	STATE OF ODISHA TOTA RAMA RAO	ANIL KUMAR DAS	//	
		VS	VS	()	
236	D-WP(C)/28985/2025	STATE OF ODISHA MAHENDRA TIADI	MAHENDRA TIADI	//	AOR20230000417C202500005
		VS	VS	()	
237	D-WP(C)/28986/2025	STATE OF ODISHA PADMINI PRADHAN	GOPINATH SETHI	//	
		VS	VS	()	
238	D-WP(C)/28987/2025	STATE OF ODISHA SRIKANT BISWAL	GAJENDRANATH ROUT	//	AOR20220004106C202500127
		VS	VS	()	

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239	D-WP(C)/28988/2025	STATE OF ODISHA SASMITA PANIGRAHI VS	GOPINATH SETHI VS	// // ()	
240	D-WP(C)/28989/2025	STATE OF ODISHA DEBI PRASAD MALLIK VS	GOPINATH SETHI VS	// // ()	
241	D-WP(C)/28990/2025	STATE OF ODISHA M/S TRAYAMBAKAM HEALTH CARE VS	ABHISHEK DASH VS	// // ()	AOD20240000186C202500004
242	D-WP(C)/28991/2025	STATE BANK OF INDIA SWARNAPRAVA ROUT VS	GAJENDRANATH ROUT VS	// // ()	AOR20220004106C202500128
243	D-WP(C)/28992/2025	STATE OF ODISHA SWAGATIKA PANDA VS	GOPINATH SETHI VS	// // ()	
244	D-WP(C)/28993/2025	STATE OF ODISHA STATE OF ODISHA VS	DEBASHIS TRIPATHY, A.G.A VS	// // ()	LOD20240000200C202500339
245	D-WP(C)/28994/2025	UNION OF INDIA MALATI DHAL VS	SATYABAN SAHOO VS	// // ()	
246	D-WP(C)/28996/2025	TAHASILDAR HATADIHI, KEONJHAR SUMANTA KUMAR KUARNR VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202500059
247	D-WP(C)/28997/2025 WP(C)/20176/2025	STATE OF ODISHA JITENDRA KUMAR BISOYI VS	SHAKTI DATTA TRIPATHY VS	// // ()	
248	D-WP(C)/28998/2025	REGISTRAR OF COOPERATTIVE SOCIETIES, ODISHA, BBSR SHIBA PRASAD PANDEY VS	PRASANTA KUMAR PRADHAN VS	// // ()	AOR20230000705C202500035
249	D-WP(C)/29000/2025	SANKIRTAN SINGH M/S A.K.P CONFRA PRIVATE LIMITED JAJPUR VS	SITANSU MOHAN SINGH VS	// // ()	
		STATE OF ODISHA		//	

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250	D-WP(C)/29001/2025	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL VS STATE OF ODISHA	HIMANSHU DURGESH NARAYAN RATH VS VS	// () //	AOR20220001583C202500036
251	D-WP(C)/29002/2025 WP(C)/20225/2025	CHITTA RANJAN BHOI VS STATE OF ORISSA	SITANSU MOHAN SINGH VS VS	// () //	
252	D-WP(C)/29004/2025	JYOTISMITA BOITEI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS VS	// () //	AOR20220001583C202500037
253	D-WP(C)/29008/2025	STATE OF ODISHA VS UNION OF INDIA	DEBASHIS TRIPATHY, A.G.A VS VS	// () //	LOD20240000194C202500337
254	D-WP(C)/29010/2025	OM PRAKASH SAHOO VS STATE OF ODISHA	MANORANJAN MUDULI VS VS	// () //	AOD20240000388C202500021
255	D-WP(C)/29012/2025	SUJATA CHOUDHURY VS THE COLLECTOR, KANDHAMAL	RAJENDRA NARAYAN ROUT VS VS	// () //	AOR20220001558C202500148
256	D-WP(C)/29015/2025	HEMANTA BHOI VS STATE OF ODISHA	TRILOCHAN NANDA VS VS	// () //	
257	D-WP(C)/29016/2025 WP(C)/20157/2025	BIPLAB KUMAR BEHERA VS STATE OF ODISHA	JAYDEEP PAL VS VS	// () //	
258	D-WP(C)/29019/2025	GITANJALI NAYAK VS STATE OF ODISHA	GANESH PRASAD SAMAL VS VS	// () //	
259	D-WP(C)/29020/2025 WP(C)/20194/2025	NIHARIKA BISWAL VS PARTHASARATHI SAMAL	DEBAKANTA MOHANTY VS VS	// () //	
260	D-WP(C)/29021/2025	DAYANIDHI PANDA VS STATE OF ODISHA	MOHIT KUMAR PATI VS VS	// () //	AOR20220001535C202500130
261	D-WP(C)/29023/2025	RABINDRA NATH MALLIK	JAJATI KESHARI KHUNTIA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/29024/2025	SUDARTHI PATEL	TRILOCHAN NANDA	//	
	WP(C)/20174/2025	VS	VS	0	
		UNION OF INDIA		//	
263	D-WP(C)/29025/2025	KARTIKESWAR MOHANTY	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/29026/2025	KESHAB CHANDRA SHADANGI	RATIKANTA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/29028/2025	AJAYA KUMAR PATEL	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/29030/2025	PRAJUKTA SWAIN	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/29031/2025	MATHURI SAHOO	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/29032/2025	HIMANSHU MAHAKUD	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/29033/2025	SANTOSH KUMAR CHAMPATI	DEBIDUTTA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/29034/2025	PRANAYA KUMAR MOHAPATRA	MOHIT KUMAR PATI	//	AOR20220001535C202500129
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/29035/2025	BOUDH COOPERATIVE CENTRAL BANK LTD, BOUDH	SHAKTI DATTA TRIPATHY	//	
	WP(C)/20213/2025	VS	VS	0	
		REGISTRAR OF COOPERATIVE SOCIETIES, ODISHA		//	
272	D-WP(C)/29036/2025	BIBHU PRASAD BEHERA	MANOJA KUMAR KHUNTIA	//	
	WP(C)/20209/2025	VS	VS	0	

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273	D-WP(C)/29037/2025	STATE OF ODISHA GANESWAR SAHOO VS	SAROJA KANTA SAMAL VS	// // ()	
274	D-WP(C)/29038/2025	STATE OF ODISHA RADHAKANTA PANIGRAHI VS	ARIJEET MISHRA VS	// // ()	
275	D-WP(C)/29040/2025 WP(C)/20198/2025	THE COLLECTOR, MAYURBHANJ PRAKASH KUMAR JENA VS	AKSHAYA KUMAR JENA VS	// // ()	
276	D-WP(C)/29043/2025	STATE OF ODISHA DEBENDRA PRASAD SAHU VS	PRASANNA KUMAR MISHRA VS	// // ()	
277	D-WP(C)/29046/2025	STATE OF ODISHA PRAFULLA KUMAR DASH VS	MOHIT KUMAR PATI VS	// // ()	AOR20220001535C202500132
278	D-WP(C)/29047/2025	STATE OF ODISHA ODISHA HANDLOOM HOUSE, PURI VS	AKHIL KRISHNA MOHAPATRA VS	// // ()	
279	D-WP(C)/29051/2025	STATE OF ODISHA ARUPANANDA JENA VS	KARTIK CHANDRA TRIPATHY VS	// // ()	
280	D-WP(C)/29053/2025	STATE OF ODISHA PRAHALLAD CHANDRA MALLIK VS	MOHIT KUMAR PATI VS	// // ()	AOR20220001535C202500131
281	D-WP(C)/29056/2025	STATE OF ODISHA N.CHANDRASEKHAR REDDY VS	SMITA RANJAN PATNAIK VS	// // ()	
282	D-WP(C)/29057/2025 WP(C)/20208/2025	STATE OF ODISHA SASMITA KHANDUAL VS	AKSHAYA KUMAR PANDEY VS	// // ()	
283	D-WP(C)/29058/2025	STATE OF ODISHA LINGARAJ CHOUDHURY VS	RAMDAS ACHARY VS	// // ()	
		STATE OF ODISHA		//	

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284	D-WP(C)/29059/2025	LINGARAJ CHOUDHURY VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
285	D-WP(C)/29060/2025	LINGARAJ CHOUDHURY VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
286	D-WP(C)/29062/2025	ASHOK KUMAR NATH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
287	D-WP(C)/29063/2025	THE CHIEF EXECUTIVE OFFICER, TPNODL LTD, BALASORE VS BHARAT CHANDRA SETHI	PARSANTA KUMAR TRIPATHY VS	// 0 //	
288	D-WP(C)/29064/2025	RAMESH KUMAR MOHANTY @ KUNA MOHANTY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
289	D-WP(C)/29065/2025	THE CHIEF EXECUTIVE OFFICER, TPNODL LTD., BALASORE VS RABI NARAYAN JENA	PARSANTA KUMAR TRIPATHY VS	// 0 //	
290	D-WP(C)/29067/2025	THE CHIEF EXECUTIVE OFFICER, TPNODL LTD, BALASORE VS BBHARAT CHANDRA BEHERA	PARSANTA KUMAR TRIPATHY VS	// 0 //	
291	D-WP(C)/29068/2025	SHRI ADITYA KANDOI VS PRINCIPAL CHIEF COMMISSIONER OFINCOME TAX	JAGMOHAN PATTANAIAK VS	// 0 //	AOR20220001586C202500062
292	D-WP(C)/29069/2025	SUBASH CHNDRA SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //	
293	D-WP(C)/29072/2025	SUNIL KANTA PARHI VS STATE OF ORISSA	BANABIHARI RAY VS	// 0 //	
294	D-WP(C)/29075/2025	M/S TATA STEEL UISL, JAJPUR VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //	
295	D-WP(C)/29077/2025	MUKTI KANTA NANDA	BANABIHARI RAY	//	

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		VS	VS	()	
		STATE OF ORISSA		//	
296	D-WP(C)/29080/2025	ANIL KUMAR DAS	PRAVAT KUMAR NAYAK	//	
		VS	VS	()	
		THE BRANCH MANAGER CUM AUTHORIZE OFFICER H.D.F.C.BANK LTD, BBSR		//	
297	D-WP(C)/29082/2025	TRILOCHAN GARNAYAK	CHITTA RANJAN PATNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/29083/2025	SURESH KUMAR DALAI	TUSAR KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/29084/2025	PRASANTA KUMAR NAYAK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/29085/2025	LOPAMUDRA SAHOO	ASUTOSH MOHANTY	//	
	WP(C)/20233/2025	VS	VS	()	
		THE REGISTRAR, CIVIL COURT, BBSR		//	
301	D-WP(C)/29087/2025	NIRUPAMA MOHAPATRA	KARUNAKAR RATH	//	
		VS	VS	()	
		STATE OF ORISSA		//	
302	D-WP(C)/29088/2025	GAGAN BIHARI JENA	JAJATI KESHARI KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/29089/2025	JAYANTI MOHAPATRA	ABHASH GARNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/29091/2025	NEPURA SANDHA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/29092/2025	GOLEK ROUT	TAPAN KUMAR BISWAL	//	AOR20220001295C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/29093/2025	RABINARAYAN BARIK	JAJATI KESHARI KHUNTIA	//	
	WP(C)/20234/2025	VS	VS	()	

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307	D-WP(C)/29094/2025	STATE OF ODISHA BASUDEV SAHU VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
308	D-WP(C)/29095/2025	STATE OF ODISHA PRADIP KUMAR MALLICK VS	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202500096
309	D-WP(C)/29096/2025	PARADEEP PHOSPHATES LTD. (PPL) SANJUKTA MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
310	D-WP(C)/29097/2025	STATE OF ODISHA RAHAS BIHARI ROUT VS	TAPAN KUMAR BISWAL VS	// // ()	AOR20220001295C202500011
311	D-WP(C)/29100/2025	STATE OF ODISHA GHASIRAM SOREN VS	DILLIP KUMAR MOHAPATRA VS	// // ()	
312	D-WP(C)/29101/2025	STATE OF ODISHA LABARAM MEHER VS	TAPAN KUMAR BISWAL VS	// // ()	AOR20220001295C202500012
313	D-WP(C)/29103/2025	STATE OF ODISHA RASHMI RANJAN BHATTA VS	AJAYA KUMAR MOHARANA VS	// // ()	
314	D-WP(C)/29105/2025	STATE OF ORISSA ABHIRAM NAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
315	D-WP(C)/29109/2025	STATE OF ODISHA M/S. MAHANADI COALFIELDS LIMITED, ANGUL VS	IPSIT AUROBINDO ACHARYA VS	// // ()	
316	D-WP(C)/29111/2025	STATE OF ODISHA SUMANTA KUMAR ROUT VS	ASHOK KUMAR SARANGI VS	// // ()	
317	D-WP(C)/29115/2025	STATE OF ODISHA INDU YADAV VS	IPSIT AUROBINDO ACHARYA VS	// // ()	
		STATE OF ODISHA		//	

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318	D-WP(C)/29116/2025	PRIYABRATA PATTANAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
319	D-WP(C)/29118/2025	BANAMALI BARIK VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //	
320	D-WP(C)/29119/2025	BANALATA PATTANAIK VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //	AOD20240000216C202500012
321	D-WP(C)/29121/2025	BHUBANE GAHIR VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //	
322	D-WP(C)/29123/2025	JAMBESWAR NAIK VS THE COLLECTOR, PURI	PRASANTA KUMAR MISHRA VS	// 0 //	
323	D-WP(C)/29133/2025	JAGANNATH SAHU VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
324	D-WP(C)/29134/2025	DR.PRASANT KUMAR SWAIN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
325	D-WP(C)/29136/2025	RANJITA GIRI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// 0 //	
326	D-WP(C)/29137/2025	BABAJI CHARAN DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
327	D-WP(C)/29138/2025	DHIRENDRA PAL VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	BAIDHAR SAHOO VS	// 0 //	
328	D-WP(C)/29140/2025	PRAMOD KUMAR NAYAK @ PRAMOD NAYAK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //	
329	D-WP(C)/29141/2025	SAKUNTALA PRUSTY	SUVASHISH PATTANAIK	//	

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		VS	VS	()	
330	D-WP(C)/29142/2025	LOKANATH PRUSTY PRAMOD KUMAR BEHERA	SUSANTA KUMAR BARAL	//	AOR20220001297C202500185
		VS	VS	()	
331	D-WP(C)/29143/2025	STATE OF ODISHA DR.RAVINDRA KUMAR CHOWDHURY	SAMEER KUMAR DAS	//	
		VS	VS	()	
332	D-WP(C)/29144/2025	STATE OF ODISHA RAJANI ROWLA	TRILOCHAN PANIGRAHI	//	
		VS	VS	()	
333	D-WP(C)/29145/2025	UNION OF INDIA DR. DAMAYANTI SAHOO	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
334	D-WP(C)/29147/2025	STATE OF ODISHA RAJMOHANPUR PRIMARY FISHERIES CO-OPERATIVE SOCIETY, BIRNOLA	SUKUMAR MOHANTY	//	
		VS	VS	()	
335	D-WP(C)/29148/2025	STATE OF ODISHA M/S SHREENIKA LOGISTICS AND TRADING COMPANY	SHATABDI PATTANAYAK	//	AOD20240000363C202500008
		VS	VS	()	
336	D-WP(C)/29149/2025	NATIONAL ALUMINUM COMPANY (NALCO) RAJANIKANTA PODH	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	
337	D-WP(C)/29150/2025	STATE OF ODISHA KULARANJAN DIGAL	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	()	
338	D-WP(C)/29152/2025	STATE OF ODISHA BIRA KISHOR NAYAK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
339	D-WP(C)/29153/2025	STATE OF ODISHA NARASINGH MAHARANA	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	()	
340	D-WP(C)/29154/2025	STATE OF ODISHA RAKESH KUMAR BEHERA	SURYAKANTA DWIBEDI	//	
		VS	VS	()	

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341	D-WP(C)/29155/2025	STATE OF ODISHA RUTURAJ MUDULI VS	ALOK KUMAR PANDA VS	// // 0	
342	D-WP(C)/29156/2025	STATE OF ODISHA BIJAY KUMAR MALLICK VS	SMITA RANJAN PATNAIK VS	// // 0	
343	D-WP(C)/29157/2025	UNION OF INDIA CHANDAN PANIGRAHI VS	PAMI RATH VS	// // 0	
344	D-WP(C)/29159/2025	UNION OF INDIA SHANTILATA NAYAK VS	PRASANNA KUMAR SWAIN VS	// // 0	
345	D-WP(C)/29160/2025	SAROJINI MOHANTY M/S INDO TECH, JHARSUGUDA VS	SUBRAT SATPATHY VS	// // 0	
346	D-WP(C)/29161/2025	COMMISSIONER, GST AND CENTRAL EXCISE SRIDEBI MAHANANDA VS	ROURKELA COMMISSIONERATE, ROURKELA// ALOK KUMAR PANDA VS	// // 0	
347	D-WP(C)/29162/2025	STATE OF ODISHA GOVINDA BEHERA VS	SURAJ MOHANTY VS	// // 0	
348	D-WP(C)/29163/2025	STATE OF ODISHA SUBHASH SAO VS	LAXMI SHARMA VS	// // 0	
349	D-WP(C)/29164/2025	STATE OF ODISHA SURENDRA KUMAR MOHAPATRA VS	BIKRAM SENAPATI VS	// // 0	
350	D-WP(C)/29165/2025	ODISHA GRAMEEN BANK, KHURDA PINKY DALAI VS	BHUBANESWAR DASH VS	// // 0	
351	D-WP(C)/29166/2025	STATE OF ODISHA BABAJI SAHOO VS	BIKASH KUMAR ROURTRAY VS	// // 0	
		STATE OF ODISHA		//	

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352	D-WP(C)/29169/2025	SULOCHANA NAYAK VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
353	D-WP(C)/29170/2025	NARAYAN KUMAR NATH VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	// 0 //	
354	D-WP(C)/29171/2025	MANORAMA JENA VS TAHASILDAR, BHUBANESWAR	BANAMALI SAHOO VS	// 0 //	
355	D-WP(C)/29173/2025	BIPRA CHARAN PATRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //	
356	D-WP(C)/29174/2025	PRAHALLAD CHANDRA DAS VS THE CHAIRMAN CUM MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD (OPTCL)	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202500094
357	D-WP(C)/29175/2025	RASHMITA SUBUDHI VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
358	D-WP(C)/29176/2025	SHAKTI SHANKAR PATRA VS STATE OF ODISHA	VS	// 0 //	
359	D-WP(C)/29181/2025	JAY JAGABANDHU PATRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //	
360	D-WP(C)/29183/2025	MAHANADI COALFIELDS LIMITED, SAMBALPUR VS THE ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 1, SAMBALPUR	RUDRA PRASAD KAR VS	// 0 //	
361	D-WP(C)/29185/2025	TUNRAMA PRADHAN VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //	
362	D-WP(C)/29187/2025	HARIHARA PRADHAN VS COLLECTOR AND DISTRICT MAGISTRATE, PURI	GOPAL KRISHNA BEHERA VS	// 0 //	AOR20220001502C202500007
363	D-WP(C)/29189/2025	PURNA CHANDRA NAYAK	SUBASH CHANDRA PUSPALAKA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/29190/2025	ROSINA BIBI	SATYA RANJAN MOHAPATRA	//	
		VS	VS	0	
		ADDL SUB COLLECTOR CUM CONSOLIDATION OFFICER, JAJPUR		//	
365	D-WP(C)/29192/2025	M/S JAI BAJARANGI TRADERS, DHENKANAL	ABANI RANJAN DAS	//	
		VS	VS	0	
		STATE TAX OFFICER, DHENKANAL		//	
366	D-WP(C)/29193/2025	ABHAY KUMAR MOHAPATRA	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/29195/2025	LAXMIDHARA JENA	GOPAL KRISHNA BEHERA	//	AOR20220001502C202500006
		VS	VS	0	
		THE COLLECTOR AND DISTRICT MAGISTRATE, PURI		//	
368	D-WP(C)/29196/2025	SUMANTA KUMAR PRADHAN	NIKUNJA KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/29197/2025	RABINDRA NAYAK	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/29199/2025	PRAMILA MISHRA	SUSANTA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/29200/2025	BASANTA BARIK	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/29201/2025	SOUBINDRA KUMAR PADHI	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/29202/2025	KANHU CHARAN MAJHI	JAYDEEP PAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/29203/2025	ALOK CHANDRA NAYAK	SHAMBHU CHARAN NATH SHARMA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/29205/2025	STATE OF ODISHA ICICI BANK LIMITED, BBSR VS	RAMACHANDRA PANIGRAHY VS	// // ()	
376	D-WP(C)/29206/2025	DISTRICT MAGISTRATE CUM COLLECTOR, KHORDHA M/S. RKS ENTERPRISES, BBSR VS	NIRMAL CHANDRA MOHANTY VS	// // ()	
377	D-WP(C)/29207/2025	COMMISSIONER CGST, CENTRAL EXCISE AND CUSTOMS, BBSR JAGANNATH PANIGRAHI VS	JITENDRA KUMAR MISHRA (2) VS	// // ()	
378	D-WP(C)/29208/2025	STATE OF ODISHA BIKASH KUMAR BEHERA VS	PARTHA SARATHI DAS VS	// // ()	AOD20240000364C202500119
379	D-WP(C)/29209/2025	PRIYANKA NATH NAGENDRA PRADHAN VS	PRASANNA KUMAR DASH VS	// // ()	
380	D-WP(C)/29210/2025	STATE OF ODISHA BHAGABAN SATPATHY @ SATAPATHY VS	ALOK KUMAR MOHANTY VS	// // ()	
381	D-WP(C)/29212/2025	STATE OF ODISHA MANORAMA DHAL @ NAYAK VS	SATYA RANJAN MOHAPATRA VS	// // ()	
382	D-WP(C)/29213/2025	THE EXECUTIVE ENGINEER AND DIVISIONAL HEAD, TPNODL, JAJPUR M/S BASEMENT TO ROOF, CUTTACK VS	MADHAB LAL AGARWAL VS	// // ()	
383	D-WP(C)/29214/2025	ASST COMMISSIONER GST AND CENTRAL EXCISE, ANGUL PRATAP KUMAR NAYAK VS	PRASHANTA KUMAR NAYAK VS	// // ()	AOD20240000333C202500059
384	D-WP(C)/29215/2025	STATE OF ODISHA THE MANGER, MS SHRIRAM GENERAL INSURANCE COMPANY LTD, JAJPUR VS	ADMANI K B VS	// // ()	
385	D-WP(C)/29217/2025	K.NARMADA PATRA M/S BASEMENT TO ROOF, CUTTACK VS	MADHAB LAL AGARWAL VS	// // ()	
		ASST COMMISSIONER GST AND CENTRAL EXCISE, ANGUL		//	

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386	D-WP(C)/29219/2025	BIJAYA SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //	
387	D-WP(C)/29220/2025	FUTURE CONSUMER LTD., MAHARASHTRA VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE III, BBSR	ANURAG PATI VS	// 0 //	
388	D-WP(C)/29221/2025	RABINDRA KUMAR SABAT VS STATE OF ODISHA	HEMANT KUMAR MUND VS	// 0 //	
389	D-WP(C)/29222/2025	NIRANJAN DAS VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //	
390	D-WP(C)/29223/2025	SANTOSH SASMAL VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //	
391	D-WP(C)/29224/2025	ASHISH KUMAR ROUT VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
392	D-WP(C)/29225/2025	CHIEF MANAGER CUM AUTHORIZED OFFICER, CANARA BANK, CUTACK VS THE CHAIRMAN, ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, IDCO TOWER, JANPATH, BBSR	ANURAG PATI VS	// 0 //	
393	D-WP(C)/29227/2025	SUBASH CHANDRA SAHOO VS TPCODL CORPORATE OFFICE, BBSR	JAMINI KANTA DAS VS	// 0 //	
394	D-WP(C)/29229/2025	MALATI ROUTARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
395	D-WP(C)/29230/2025	PINKY PRADHAN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //	
396	D-WP(C)/29231/2025	SUMATI RANA VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //	
397	D-WP(C)/29232/2025	ABHIMANYU PARIDA	SATYA RANJAN MULIA	//	

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		VS	VS	0	
398	D-WP(C)/29234/2025	COLLECTOR CUM-DISTRICT MAGISTRATE, NAYAGARH PRAVAS NAYAK	SHASHI BHUSAN JENA	//	
		VS	VS	0	
399	D-WP(C)/29235/2025	STATE OF ODISHA PABITRA KUMAR MAJHI	JAGDISH BISWAL	//	
		VS	VS	0	
400	D-WP(C)/29236/2025	THE ODISHA STAFF SELECTION COMMISSIONER (OSSC), KHURDA BASEN MARNDI	ANJAN KUMAR BISWAL	//	
		VS	VS	0	
401	D-WP(C)/29237/2025	STATE OF ODISHA YOGISMITA DASH	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
402	D-WP(C)/29238/2025	STATE OF ODISHA RAM CHANDRA MAJHI	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
403	D-WP(C)/29239/2025	STATE OF ODISHA SUBASH KIRSANI	HARI KRUSHNA PANIGRAHI	//	
		VS	VS	0	
404	D-WP(C)/29240/2025	PRINCIPAL SECRETARY, DEPT. OF GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE, KHURDA PUSPANJALI DAS	PRATIK DASH	//	
		VS	VS	0	
405	D-WP(C)/29241/2025	NATIONAL FACELESS ASSESSMENT CENTRE, NEW DELHI GANESH MAHAKUL	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
406	D-WP(C)/29242/2025	STATE OF ODISHA SHREE JAGANNATH ENTERPRISES, CUTTACK	ITISHREE TRIPATHY	//	
		VS	VS	0	
407	D-WP(C)/29243/2025	ASSISTANT COMMISSIONER OF STATE TAX, CUTTACK ADIKANDA PALAI	PRASHANTA KUMAR DAS	//	
		VS	VS	0	
408	D-WP(C)/29244/2025	STATE OF ODISHA PRAMILA ROUSTRAY	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/29245/2025	STATE OF ODISHA SANJEEB KUMAR SAHU @ SAHOO VS	HARI KRUSHNA PANIGRAHI VS	// // ()	
410	D-WP(C)/29247/2025	PRINCIPAL SECRETARY, DEPARTMENT OF GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE, ODISHA, BBSR ASHISA KUMAR MAHARANA VS	MRITUNJAY BANERJEE VS	// // ()	
411	D-WP(C)/29248/2025	STATE OF ODISHA MANDEEP SINGH VS	SWAPNA KUMAR OJHA VS	// // ()	
412	D-WP(C)/29249/2025	UNION OF INDIA RASMITA NAIK VS	SAPAN KUMAR LENKA VS	// // ()	
413	D-WP(C)/29251/2025	STATE OF ODISHA SATYANANDA BHOI VS	HARI KRUSHNA PANIGRAHI VS	// // ()	
414	D-WP(C)/29252/2025	PRINCIPAL SECY, DEPT. OF GENERAL ADMINISTRATION AND GRIEVANCE, BBSR PRAVAKAR BISWAL VS	SASWATI MOHAPATRA VS	// // ()	
415	D-WP(C)/29253/2025	STATE OF ODISHA CHITTARANJAN SAHOO VS	SOURAV SUMAN BHUYAN VS	// // ()	
416	D-WP(C)/29254/2025	STATE OF ODISHA MANAS RANJAN BEHERA VS	AMIYA KUMAR CHHATOI VS	// // ()	
417	D-WP(C)/29256/2025	STATE OF ODISHA SUBRAT BAWALI VS	AMIYA KUMAR CHHATOI VS	// // ()	
418	D-WP(C)/29258/2025	STATE OF ODISHA UMAKANTA SAMAL VS	HRUDANANDA MOHAPATRA VS	// // ()	
419	D-WPCRL/21859/2025	STATE OF ODISHA RAMESH CHANDRA MANDAL VS STATE OF ODISHA	SANJAY KUMAR PARIDA VS	// // // ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WPCRL/21992/2025	SAILABALA PRUSTY VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	/ / 0 () //	
421	D-WPCRL/22019/2025	SURESH CHANDRA MAHARANA VS STATE OF ODISHA	SIDHARTH PARIDA VS	/ / 0 () //	
422	D-WPCRL/22024/2025	SAROJ MOHANTY VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	/ / 0 () //	
423	D-ABLAPL/21813/2025	SANJAYA KUMAR BEHERA VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	CUTTACK VIGILANCE /7 /2025 () //	AOR20220001657C202500087
424	D-ABLAPL/21814/2025	JUBRAJ BEHERA VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	CUTTACK VIGILANCE /7 /2025 () //	AOR20220001657C202500086
425	D-ABLAPL/21815/2025	JITA BEHERA VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	CUTTACK VIGILANCE /7 /2025 () //	AOR20220001657C202500089
426	D-ABLAPL/21820/2025	AMAR RANJAN DAS VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	PAHALA /219 /2025 () //	
427	D-ABLAPL/21821/2025	DIPAK KUMAR MISHRA VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	CUTTACK VIGILANCE /7 /2025 () //	AOR20220001657C202500088
428	D-ABLAPL/21823/2025	RUSHI GUMANSINGH VS STATE OF ODISHA	ABHISHEK DASH VS	AIRPORT /194 /2025 () //	AOD20240000186C202500005
429	D-ABLAPL/21825/2025	DEBASIS GUMANSINGH VS STATE OF ODISHA	ABHISHEK DASH VS	AIRPORT /194 /2025 () //	AOD20240000186C202500006
430	D-ABLAPL/21826/2025	ROSHNI AGRAWAL VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	CUTTACK VIGILANCE /7 /2025 () //	AOR20220001657C202500091
431	D-ABLAPL/21827/2025	KAPIL PRASAD AGARWAL	PRABODHA CHANDRA NAYAK	CUTTACK VIGILANCE /7 /2025	AOR20220001657C202500090

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
432	D-ABLAPL/21831/2025	STATE OF ODISHA(VIG.) KANCHAN KEDIA	AJIT KUMAR RAUT	JHARSUGUDA /275 /2025	
		VS	VS	()	
433	D-ABLAPL/21833/2025	STATE OF ODISHA TARANGINI MAJHI	TUSHAR KANTI PRAHARAJ	SAMBALPUR VIGILANCE /13 /2025	
		VS	VS	()	
434	D-ABLAPL/21834/2025	STATE OF ODISHA(VIG.) BULU @ BULU RANJAN ROUT	MANAS RANJAN DHAL	BHARATPUR PS /381 /2025	
		VS	VS	()	
435	D-ABLAPL/21837/2025	STATE OF ODISHA PRATIMA MOHAPATRA	SANJEEB KUMAR MOHANTY	MADHUPATNA /188 /2025	
		VS	VS	()	
436	D-ABLAPL/21843/2025	STATE OF ODISHA HAREKRUSHNA MAHARI	KARUNAKAR GAYA	KAKATAPUR /170 /2025	
		VS	VS	()	
437	D-ABLAPL/21846/2025	STATE OF ODISHA B.RAMABAI	ARIJEET MISHRA	UMERKOTE /9 /2025	
		VS	VS	()	
438	D-ABLAPL/21848/2025	STATE OF ODISHA SAMEER KUMAR JOSHI	DURGADATTA MOHAPATRA	KOMNA PS /154 /2025	
		VS	VS	()	
439	D-ABLAPL/21850/2025	STATE OF ODISHA SHRANDHANJIBI MOHANTY @ TAPU	ANUGRAHA NARAYAN SAMANTRAY	ERASAMA /185 /2025	
		VS	VS	()	
440	D-ABLAPL/21853/2025	STATE OF ODISHA GANDU SETHY @ SUBRAT SETHY	PRASANNA KUMAR MISHRA	TUMUSINGA /31 /2025	
		VS	VS	()	
441	D-ABLAPL/21860/2025	STATE OF ODISHA AJIT KUMAR DIGAL	SWAPNILROY	TUMUDIBANDHA /80 /2025	AOR20220001600C202500083
		VS	VS	()	
442	D-ABLAPL/21866/2025	STATE OF ODISHA AJAYA @ NIRANJAN BEHERA	BIRAJA PRASAD NANDA	GOPALPRASAD /292 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/21872/2025	STATE OF ODISHA DILESWAR DEHURY VS	BIRAJA PRASAD NANDA VS	// HANDAPA /383 /2024 ()	
444	D-ABLAPL/21877/2025	STATE OF ODISHA MANGULU SAHU VS	MAHES DAS VS	// AGALPUR /110 /2025 ()	
445	D-ABLAPL/21879/2025 ABLAPL/8610/2025	STATE OF ODISHA SUBAS BEHERA @ NIRANJAN BEHERA VS	ANITA SAHOO VS	// FATEGARH /201 /2025 ()	
446	D-ABLAPL/21880/2025	STATE OF ODISHA BISHU PURTY @ PURTTI VS	PRASANTA KUMAR JENA VS	// JASHIPUR /189 /2025 ()	
447	D-ABLAPL/21882/2025	STATE OF ODISHA RISHAB JAISWAL VS	DILIP KUMAR MISRA VS	// TANGI /202 /2025 ()	
448	D-ABLAPL/21895/2025	STATE OF ODISHA SUSANTA @ SUSHANTA SAHU VS	BIRAJA PRASAD NANDA VS	// BADMAL /221 /2025 ()	
449	D-ABLAPL/21896/2025	STATE OF ODISHA RAGHU MAJHI @ RAGHUNATH MAJHI VS	JNYANANANDA PANDA VS	// /0 ()	
450	D-ABLAPL/21901/2025	STATE OF ODISHA JITENDRA KUMAR BHUKTA VS	RAJIB LOCHAN PATTNAIK VS	// /0 ()	
451	D-ABLAPL/21902/2025	STATE OF ODISHA BIKASH BEHERA VS	SAROJ KUMAR DASH VS	// KHURDA PS /117 /2025 ()	
452	D-ABLAPL/21903/2025	STATE OF ODISHA RESHMA RANI BEHERA VS	PARTHA SARATHI DAS VS	// NADANAKANAN P.S. /249 /2025 ()	AOD20240000364C202500118
453	D-ABLAPL/21904/2025	STATE OF ODISHA AJAYA DIGAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// PHIRINGIA /105 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/21906/2025	CHANDRAKANT PRADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /116 /2025 () //	
455	D-ABLAPL/21909/2025	BHULATA JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /422 /2025 () //	
456	D-ABLAPL/21910/2025	LINGARAJ DALAI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /243 /2025 () //	
457	D-ABLAPL/21912/2025	AMAN @ PRITAM PATRA VS STATE OF ODISHA	MANORANJAN DAS VS	GOBINDAPUR /165 /2025 () //	AOR20220003722C202500126
458	D-ABLAPL/21914/2025	TOFAN BHOLO @ TOPHAN BHOLO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	JANKIA P.S. /215 /2025 () //	AOR20220001736C202500025
459	D-ABLAPL/21917/2025	KALU MISHRA @ KALIA MISHRA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SEA BEACH /35 /2025 () //	
460	D-ABLAPL/21918/2025	SRIDHAR DHAL @ KALIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ALAKUNDA /88 /2025 () //	
461	D-ABLAPL/21919/2025	SANJAY KUMAR BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SATYABADI /216 /2025 () //	
462	D-ABLAPL/21920/2025	PRASANTA KUMAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /422 /2025 () //	
463	D-ABLAPL/21921/2025	SABITRI BEHERA VS STATE OF ODISHA	DALIRANI BEHURAY VS	SARAT /54 /2025 () //	
464	D-ABLAPL/21922/2025	KASHINATH SWAIN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /265 /2019 () //	
465	D-ABLAPL/21923/2025	SIKANDAR KHAN	SWAGATIKA SAHOO	BINJHARPUR /318 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/21925/2025	SATYABRATA KAR	BINAYA BHUSAN ROUSTRAY	KHAIRA /214 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/21926/2025	RAMA @ RAMAMANI DAS	SARADA PRASAD DASH	KHAIRA /178 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/21928/2025	BISWAJIT DASH	PRADEEP KUMAR MOHANTY	JANKIA P.S. /403 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/21929/2025	JAGAN SAHOO	NIKUNJA KUMAR ROUT	DHENKANAL TOWN /247 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/21934/2025	TAPAN KAMILA	DILLIP KUMAR PATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/21940/2025	PRABHAT KUMAR PAL @ HEGELA	GYANA RANJAN MOHANTY	BALIPATNA /158 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/21948/2025	MOHIT RAJ SANDHA	RUDRA NARAYAN PARIJA	RAJGANGPUR /54 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/21949/2025	SATRUGHAN HARIJAN	SURYAKANTA DWIBEDI	JHARIGAM /137 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/21951/2025	MD. RAMIZ RAZA	RUDRA NARAYAN PARIJA	RAJGANGPUR /335 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/21955/2025	SANDHYARANI DARUAN	PRABODHA CHANDRA NAYAK	CUTTACK VIGILANCE /8 /2025	AOR20220001657C202500093
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
476	D-ABLAPL/21956/2025	BIBEKA SAHU	SUBASH CHANDRA PUSPALAKA	AGALPUR /80 /2023	AOR20220003999C202500004
		VS	VS	()	

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477	D-ABLAPL/21958/2025	STATE OF ODISHA DHIREN DAS VS	SATYA NARAYAN MISHRA 4 VS	// BINJHARPUR /245 /2025 ()	AOR20220001615C202500141
478	D-ABLAPL/21961/2025	STATE OF ODISHA RANJAN KUMAR DAS VS	SATYA NARAYAN MISHRA 4 VS	// SALIPUR /312 /2025 ()	AOR20220001615C202500142
479	D-ABLAPL/21962/2025	STATE OF ODISHA NARASINGH PRADHAN VS	PRABODHA CHANDRA NAYAK VS	// CUTTACK VIGILANCE /8 /2025 ()	AOR20220001657C202500092
480	D-ABLAPL/21971/2025	STATE OF ODISHA(VIG.) MIR KALAM @ SK. KAMAL VS	PRAKASH CHANDRA DASH VS	// KENDRAPARA /129 /2025 ()	
481	D-ABLAPL/21974/2025	STATE OF ODISHA MADHU @ NABIN MANDAL VS	PRAKASH CHANDRA DASH VS	// MARINE PS AT JAMBO /138 /2025 ()	
482	D-ABLAPL/21978/2025	STATE OF ODISHA ALOK BALIARSINGH VS	JAYADEBA BEHERA VS	// BALUGAON P.S. /203 /2025 ()	
483	D-ABLAPL/21980/2025	STATE OF ODISHA SATYA ROUT @ SATYABAN ROUT VS	TARA PRASAD MOHAPATRA VS	// PURI SADAR /183 /2025 ()	
484	D-ABLAPL/21985/2025	STATE OF ODISHA SUBHASISH MISHRA VS	BHABANI SHANKAR DASPARIDA VS	// BINIKA /124 /2025 ()	
485	D-ABLAPL/21986/2025	STATE OF ODISHA SATYA NARAYAN SURJAGDEV VS	PRANAY KUMAR MAHARAJ VS	// KHANDAPARA /190 /2025 ()	
486	D-ABLAPL/21993/2025	STATE OF ODISHA GOURANGA SOREN VS	TARA PRASAD MOHAPATRA VS	// BARIPADA TOWN /219 /2019 ()	
487	D-ABLAPL/21995/2025	STATE OF ODISHA BIJAY MOHARANA VS STATE OF ODISHA	LINGARAJ SARANGI VS	// MANCHESWAR P.S. /395 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-ABLAPL/22006/2025	NISHI KANTA BEHERA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	SIMULIA /241 /2025 () //	
489	D-ABLAPL/22009/2025	TABREJ KHAN @ TABRAJ ALI KHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //	
490	D-ABLAPL/22010/2025	SUCHITRA BISWAL VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	SATYABADI /191 /2025 () //	
491	D-ABLAPL/22014/2025	BASUDEB BEHERA @ KALU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /382 /2025 () //	
492	D-ABLAPL/22021/2025	SUBASH @ SUBAS CHANDRA SAHOO VS STATE OF ODISHA	ARUN KUMAR DAS VS	NARASINGHPUR /104 /2025 () //	
493	D-ABLAPL/22023/2025	JANI @ SALAMAT KHAN VS STATE OF ODISHA	CHHABI BEHERA VS	TIGIRIA /226 /2023 () //	
494	D-ABLAPL/22027/2025	DUKHI ROUT VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /183 /2025 () //	
495	D-ABLAPL/22028/2025	MUKESH KUMAR PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /145 /2025 () //	

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MISC CASES FILED on :21/07/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/21174/2025 WPCRL/95/2025	BHAGIRATH PANI MP	BIKASH CHANDRA PARIJA	24/2025
2	D-STREV/29168/2025 STREV/ /	M/S. INDIA CHARGE CROME LTD., RAYACHAK MP	BIKASH KUMAR JENA	49/2025
3	D-STREV/29168/2025 STREV/ /	M/S. INDIA CHARGE CROME LTD., RAYACHAK MP	BIKASH KUMAR JENA	50/2025
4	D-STREV/29178/2025 STREV/ /	M/S. INDIAN CHARGE CROME LTD., RAYACHAK MP	BIKASH KUMAR JENA	51/2025
5	D-STREV/29178/2025 STREV/ /	M/S. INDIAN CHARGE CROME LTD., RAYACHAK MP	BIKASH KUMAR JENA	52/2025
6	D-STREV/29186/2025 STREV/ /	M/S. INDIAN CHARGE CROME LTD., RAYACHAK MP	BIKASH KUMAR JENA	53/2025
7	D-CRP/29250/2025 CRP/ /	JAYADEV MISHRA MP	SURYAKANTA DASH	53/2025
8	D-CRP/29250/2025 CRP/ /	JAYADEV MISHRA MP	SURYAKANTA DASH	54/2025
9	D-STREV/29186/2025 STREV/ /	M/S. INDIAN CHARGE CROME LTD., RAYACHAK MP	BIKASH KUMAR JENA	54/2025
10	D-STREV/29191/2025 STREV/ /	M/S. INDIAN CHARGE CROME LTD., RAYACHAK MP	BIKASH KUMAR JENA	55/2025
11	D-STREV/29191/2025 STREV/ /	M/S. INDIAN CHARGE CROME LTD., RAYACHAK MP	BIKASH KUMAR JENA	56/2025
12	D-MSA/28221/2025 MSA/37/2025	M/S. TRIDENT PROPERTIES PVT. LTD., BBSR MP	SRALIT KUMAR MAHARANA	84/2025
13	D-MSA/28219/2025 MSA/38/2025	M/S. TRIDENT PROPERTIES PVT. LTD., BBSR MP	SRALIT KUMAR MAHARANA	85/2025
14	D-LAA/29259/2025 LAA/ /	LAXMIKANTA BARAL MP	HRUDANANDA MOHAPATRA	149/2025
15	D-CRLMP/18634/2025 CRLMP/772/2025	A. JYOTI MP		167/2025
16	D-CRLMP/11609/2024 CRLMP/664/2024	NARENDRA KUMAR KAMILA MP	PRASANTA KUMAR JENA	168/2025
17	D-CRLMP/21977/2025 CRLMP/ /	CHANDRAKANT SABAT MP		169/2025
18	D-TRP(C)/29048/2025 TRP(C)/ /	MAMINA RANI DAS MP	KSHIROD KUMAR PAHIL	239/2025
19	D-TRP(C)/26251/2025 TRP(C)/216/2025	GHANSHYAM AGRAWAL MP	LAXMI SHARMA	240/2025
20	D-TRP(C)/26257/2025 TRP(C)/221/2025	PRADEEP KUMAR AGRAWAL MP	LAXMI SHARMA	241/2025
21	D-TRP(C)/26240/2025 TRP(C)/215/2025	SRIKANT AGRAWAL MP	LAXMI SHARMA	242/2025
22	D-TRP(C)/26237/2025 TRP(C)/204/2025	BIJAY KUMAR AGRAWAL MP	LAXMI SHARMA	243/2025
23	D-CONTC/24315/2025 CONTC/2865/2025	SIBA PRASAD PARIDA @ MAHESH KUMAR MP	BIKASH KUMAR SAHU	253/2025
24	D-RPFAM/27042/2025 RPFAM/199/2025	SAMBIT MOHANTY MP	BISWARANJAN DALAI	312/2025
25	D-RPFAM/29074/2025 RPFAM/ /	HRUSIKESH @ HRUSIKESH NAYAK MP	BHABANI SANKAR MISHRA	313/2025
26	D-RPFAM/29074/2025	HRUSIKESH @ HRUSIKESH NAYAK	BHABANI SANKAR MISHRA	

27	RPFAM/ / D-RPFAM/29218/2025	MP RAKESH KUMAR MAHAL	ASHOK KUMAR BEHERA	314/2025
28	RPFAM/ / D-CMAPL/8997/2025	MP HARIHAR SAHOO	LALIT KUMAR MAHARANA	315/2025
29	CMAPL/106/2025 D-MATA/433/2023	MP KALPANA TRIPATHY	DEBAKANTA MOHANTY	368/2025
30	MATA/433/2023 D-MATA/29194/2025	MP PRIYADARSHINI SAHOO@PRIYADARSINI SAHOO	MOHAPATRA (2)	382/2025
31	MATA/ / D-MATA/29194/2025	MP PRIYADARSHINI SAHOO@PRIYADARSINI SAHOO	MOHAPATRA (2)	383/2025
32	MATA/ / D-MATA/123/2023	MP AMARENDRA SAMAL		384/2025
33	MATA/123/2023 D-CRLREV/21871/2025	MP MEHBOOBUN NAHAR MILKY	RAMDAS ACHARY	385/2025
34	CRLREV/ / D-CRLREV/21967/2025	MP SMARAN CHETA MOHANTY	BRAHMANANDA TRIPATHY	607/2025
35	CRLREV/ / D-CRLREV/22000/2025	MP SANJIT KUMAR BEHERA	NIRANJAN PANDA	608/2025
36	CRLREV/ / D-FAO/29022/2025	MP MANAGER(LLEGAL), M/S. NEW INDIA ASSURANCE	REHARDDASTTACK	609/2025
37	FAO/ / D-FAO/244/2019	MP MOTILAL MOHATA		652/2025
38	FAO/244/2019 D-FAO/924/2018	MP STATE OF ODISHA		653/2025
39	FAO/924/2018 D-BLAPL/16073/2025	MP SANJAY RATH	CHITA RANJAN DASH	654/2025
40	BLAPL/5613/2025 D-BLAPL/31261/2024	MP PUSPAK SRICHANDAN @ JITU	BHABANI SHANKAR DASPARIDA	783/2025
41	BLAPL/10564/2024 D-BLAPL/14646/2025	MP SK. NASRAFFA @ NASURULLA @ SURAJ @ ISRAM SUTELA		784/2025
42	BLAPL/5127/2025 D-RSA/27/2012	MP A.LAXMINARAYAN SARAB	M/S.S.P.MISRA	785/2025
43	RSA/27/2012 D-RSA/275/2007	MP SUDARSAN BARIK	M/S.B.H.MOHANTY	1005/2025
44	RSA/275/2007 D-RSA/13707/2025	MP MAHATAP RANBIDA	PABITRA KUMAR NAYAK	1006/2025
45	RSA/232/2025 D-RSA/29132/2025	MP SOUMENDRA PRADHAN	PRABIN DAS	1007/2025
46	RSA/ / D-RSA/204/2022	MP KESHARI MAHALA	AJODHYA RANJAN DASH	1008/2025
47	RSA/204/2022 D-RSA/205/2022	MP KESHARI MAHALA	AJODHYA RANJAN DASH	1009/2025
48	RSA/205/2022 D-CMP/29027/2025	MP NATHMAL AGRAWAL	AJIT CHANDRA MOHAPATRA	1010/2025
49	CMP/ / D-CMP/29029/2025	MP LAXMI PRAKASH MOHAPATRA	SANDIPANI MISRA	1071/2025
50	CMP/ / D-CMP/29090/2025	MP JAGANNATH SAHU	BIRAJA PRASAD TRIPATHY	1072/2025
51	CMP/ / D-CMP/29099/2025	MP NEELAM KHANDELWAL	MANAS RANJAN BAUG	1073/2025
52	CMP/1076/2025 D-CMP/29104/2025	MP NEELAM KHANDELWAL	MANAS RANJAN BAUG	1074/2025
53	CMP/1077/2025 D-CMP/29127/2025	MP AMIYA KUMAR JENA	AMIT PRASAD BOSE	1075/2025
54	CMP/ / D-CMP/21926/2025	MP PADMANAV SAHOO	NITYANANDA BEHURIA	1076/2025
55	CMP/983/2025 D-CMP/14328/2025	MP ASHOK KUMAR DASH	LALIT KUMAR MAHARANA	1077/2025
56	CMP/542/2025 D-CMP/29204/2025	MP SRIKANTA BANDHA	GYANA RANJAN MAHAPATRA	1078/2025
57	CMP/ / D-CMP/10885/2025	MP HARIJIT SINGH	TUSAR KUMAR MISHRA	1079/2025
	CMP/408/2025	MP		1080/2025

58	D-CMP/29226/2025 CMP/ /	DEBADUTTA MISHRA MP	PRANAMITA BASTIA	1081/2025
59	D-CMP/29226/2025 CMP/ /	DEBADUTTA MISHRA MP	PRANAMITA BASTIA	1082/2025
60	D-CMP/29246/2025 CMP/ /	GURUDEB SINGH@GURDEV SINGH MP	ARUN KUMAR MISHRA	1083/2025
61	D-CMP/29257/2025 CMP/ /	KULAMANI PARIDA MP	SOURAV SUMAN BHUYAN	1084/2025
62	D-ABLAPL/17435/2025 ABLAPL/6853/2025	SUMIT SAHIL NAYAK MP		1375/2025
63	D-ABLAPL/22952/2024 ABLAPL/8400/2024	SANGRAM RAUT @ ROUT MP		1376/2025
64	D-ABLAPL/16941/2025 ABLAPL/6967/2025	MANOJ KUMAR SAHOO MP		1377/2025
65	D-ABLAPL/3671/2025 ABLAPL/2074/2025	RITIK BAG MP		1378/2025
66	D-ABLAPL/15162/2025 ABLAPL/6150/2025	HARAPRIYA BALIARSINGH MP		1379/2025
67	D-ABLAPL/14421/2024 ABLAPL/4996/2024	JULA @ KAPILESWAR NAYAK @ KAPILENDRA NAYAK MP		1380/2025
68	D-ABLAPL/8202/2025 ABLAPL/3211/2025	SAGAR MOHANTY MP		1381/2025
69	D-ABLAPL/10474/2025 ABLAPL/4105/2025	CHANDRAMANI SWAIN MP	BICHITRA NARAYANA SATAPATHY	1382/2025
70	D-ABLAPL/15536/2025 ABLAPL/6185/2025	RAJESH SINGH MP		1383/2025
71	D-ABLAPL/14706/2025 ABLAPL/5858/2025	BHIMSEN MALLICK MP	DEEPANJALI SAHU	1384/2025
72	D-ABLAPL/17755/2024 ABLAPL/6278/2024	SANKARSAN NAIK @ SANKAR NAIK MP		1385/2025
73	D-ABLAPL/14195/2025 ABLAPL/5690/2025	ABINASH NAYAK MP		1386/2025
74	D-ABLAPL/20196/2025 ABLAPL/8050/2025	BAILOCHAN MAJHI MP		1387/2025
75	D-ABLAPL/17291/2025 ABLAPL/7006/2025	ARATI NAYAK MP		1388/2025
76	D-MACA/27465/2025 MACA/ /	THE LEGAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED MP		1869/2025
77	D-MACA/29044/2025 MACA/ /	PRAMOD KUMAR MANGARAJ MP	PRADEEP KUMAR MISHRA	1870/2025
78	D-MACA/29050/2025 MACA/ /	SANJAY BHOI MP	PRADEEP KUMAR MISHRA	1871/2025
79	D-MACA/29054/2025 MACA/ /	JOSEF KANDULANA MP	PRADEEP KUMAR MISHRA	1872/2025
80	D-MACA/29055/2025 MACA/ /	KABITA PRADHAN MP	PRADEEP KUMAR MISHRA	1873/2025
81	D-MACA/29061/2025 MACA/ /	RUBITA BHOI@RUBI MP	PRADEEP KUMAR MISHRA	1874/2025
82	D-MACA/29066/2025 MACA/ /	PUSPANJALI SAMAL MP	PRADEEP KUMAR MISHRA	1875/2025
83	D-MACA/29076/2025 MACA/ /	LUCHAN@TRILOCHAN PRADHAN MP	PRADEEP KUMAR MISHRA	1876/2025
84	D-MACA/29079/2025 MACA/ /	SANJUKTA NAYAK MP	PRADEEP KUMAR MISHRA	1877/2025
85	D-MACA/28818/2025 MACA/ /	GOVINDA PATRO MP	BIRANCHI NARAYAN RATH	1878/2025
86	D-MACA/28818/2025 MACA/ /	GOVINDA PATRO MP	BIRANCHI NARAYAN RATH	1879/2025
87	D-MACA/28817/2025 MACA/ /	SARADA PATRA MP	BIRANCHI NARAYAN RATH	1880/2025
88	D-MACA/28817/2025 MACA/ /	SARADA PATRA MP	BIRANCHI NARAYAN RATH	1881/2025
89	D-MACA/28821/2025	SARADA PATRA	BIRANCHI NARAYAN RATH	

	MACA/ /	MP		1882/2025
90	D-MACA/28821/2025	SARADA PATRA	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		1883/2025
91	D-MACA/29167/2025	NATIONAL INSURANCE CO.LTD., KORAPUT	TAHITOSH SINHA	
	MACA/ /	MP		1884/2025
92	D-MACA/544/2023	ORIENTAL INSURANCE COMPANY LTD.	ADAM ALI KHAN	
	MACA/544/2023	MP		1885/2025
93	D-MACA/544/2023	ORIENTAL INSURANCE COMPANY LTD.	ADAM ALI KHAN	
	MACA/544/2023	MP		1886/2025
94	D-MACA/544/2023	ORIENTAL INSURANCE COMPANY LTD.	ADAM ALI KHAN	
	MACA/544/2023	MP		1887/2025
95	D-MACA/27640/2025	MANAGER(LEGAL) , M/S. NEW INDIA ASSURANCE CO. LTD.,	CUTTACK	
	MACA/ /	MP		1888/2025
96	D-MACA/23688/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,	ROHINI KHALI KHAN	
	MACA/ /	MP		1889/2025
97	D-MACA/26039/2025	D.M., NEW INDIA ASSURANCE CO. LTD.,	CUTTACK	
	MACA/ /	MP		1890/2025
98	D-MACA/29198/2025	SR. DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.,	IDCO TOWERS, KHURDA	
	MACA/ /	MP		1891/2025
99	D-MACA/29228/2025	MANAGER, M/S. GO DIGIT GENERAL INSURANCE CO. LTD.,	ADAM KHALI KHAN	
	MACA/ /	MP		1892/2025
100	D-MACA/29233/2025	D.M., BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	CUTTACK	
	MACA/ /	MP		1893/2025
101	D-CRLMC/21824/2025	BRUNDABAN DALABEHERA	ABHISHEK DASH	
	CRLMC/ /	MP		1910/2025
102	D-CRLMC/4268/2023	DHANA KHEMUNDU	NEELAKANTHA PANDA	
	CRLMC/4268/2023	MP		1911/2025
103	D-CRLMC/21854/2025	RAJESWAR ROUT	KSHIROD KUMAR PAHIL	
	CRLMC/ /	MP		1912/2025
104	D-CRLMC/32300/2024	RANJAN KUMAR PRADHAN	ASWINI KUMAR KARMI	
	CRLMC/4224/2024	MP		1913/2025
105	D-CRLMC/21864/2025	SURESH CHANDRA SAHU @ SURESH SAHAI	UDHISTHIR SAHOO	
	CRLMC/ /	MP		1914/2025
106	D-CRLMC/21863/2025	MOHAN KHUNTULI	TIKERAM MEHER	
	CRLMC/ /	MP		1915/2025
107	D-CRLMC/21863/2025	MOHAN KHUNTULI	TIKERAM MEHER	
	CRLMC/ /	MP		1916/2025
108	D-CRLMC/21876/2025	SAMUAL KHORA	AKSHAYA KUMAR JENA	
	CRLMC/2695/2025	MP		1917/2025
109	D-CRLMC/21881/2025	PRAKASH CHANDRA NAYAK	ANIRUDHA DAS	
	CRLMC/ /	MP		1918/2025
110	D-CRLMC/15068/2025	MITU @ SUSANTA KUMAR PANDA		
	CRLMC/1928/2025	MP		1919/2025
111	D-CRLMC/21892/2025	BIJAYA KUMAR MALLIK	SAROJ KUMAR SWAIN	
	CRLMC/ /	MP		1920/2025
112	D-CRLMC/21897/2025	SANJIT MOHANTY @ SANJEET KUMAAR MOHANTY	MISHRA	
	CRLMC/ /	MP		1921/2025
113	D-CRLMC/21894/2025	BISHNUPRIYA PANIGRAHI	SOUMYA MISHRA	
	CRLMC/ /	MP		1922/2025
114	D-CRLMC/21899/2025	DAITA@DAITYA RANA@DAITARI RANA	JNYANANANDA PANDA	
	CRLMC/ /	MP		1923/2025
115	D-CRLMC/907/2022	ARUNA GHADEI		
	CRLMC/907/2022	MP		1924/2025
116	D-CRLMC/21908/2025	SANTOSH KUMAR PANDA	SURAJ MOHANTY	
	CRLMC/ /	MP		1925/2025
117	D-CRLMC/21916/2025	PRIYA RANJAN MUND	HEMANT KUMAR MUND	
	CRLMC/ /	MP		1926/2025
118	D-CRLMC/28263/2024	LITA @ SARBESWAR PARIDA		
	CRLMC/3668/2024	MP		1927/2025
119	D-CRLMC/21924/2025	SIDHARTH SANKAR MAHARANA	SISIR KUMAR PUROHIT	
	CRLMC/ /	MP		1928/2025
120	D-CRLMC/15568/2024	AJAY KUMAR PRADHAN	TRILOCHAN PANIGRAHI	
	CRLMC/2088/2024	MP		1929/2025

121	D-CRLMC/21930/2025 CRLMC/ /	DILLIP KUMAR SAHOO MP	SAUMYA RANJAN PRADHAN	1930/2025
122	D-CRLMC/21932/2025 CRLMC/ /	BRUNDABAN SETHY MP	SUSANTA KUMAR BARAL	1931/2025
123	D-CRLMC/21972/2025 CRLMC/ /	AJIT KUMAR DHAL MP	SK. ZAFARULLA	1932/2025
124	D-CRLMC/21972/2025 CRLMC/ /	AJIT KUMAR DHAL MP	SK. ZAFARULLA	1933/2025
125	D-CRLMC/21983/2025 CRLMC/ /	PRALAYA KUMAR NAYAK MP	SAURAV TIBREWAL	1934/2025
126	D-CRLMC/21133/2025 CRLMC/ /	SWAPNA PAIKARAY MP	ACHYUTANANDA PATTANAIK	1935/2025
127	D-CRLMC/22003/2025 CRLMC/ /	DIBYA RANJAN SAMAL MP	ASIT KUMAR JENA	1936/2025
128	D-CRLMC/22005/2025 CRLMC/ /	SUBASH NAYAK MP	BADRI NARAYAN MOHAPATRA	1937/2025
129	D-CRLMC/22015/2025 CRLMC/ /	JAGYASENI JHANKAR MP	PRASHANTA KUMAR DAS	1938/2025
130	D-CRLA/597/2025 CRLA/49/2025	S.BALAJI ACHARY MP	DEVASHIS PANDA	1955/2025
131	D-CRLA/21865/2025 CRLA/ /	SAMIR KUMAR PATRA MP	SANJAY KUMAR PRADHAN	1956/2025
132	D-CRLA/21865/2025 CRLA/ /	SAMIR KUMAR PATRA MP	SANJAY KUMAR PRADHAN	1957/2025
133	D-CRLA/10141/2024 CRLA/381/2024	BABU SINGH KUSHWAH MP	SURYAKANTA DASMOHAPATRA	1958/2025
134	D-CRLA/17825/2025 CRLA/675/2025	HEMSAGAR MOHAPATRA MP	HEMANT KUMAR MUND	1959/2025
135	D-CRLA/21907/2025 CRLA/ /	BIKU @ BIKRAM BEHERA MP	PABITRA KUMAR NAYAK	1960/2025
136	D-CRLA/21907/2025 CRLA/ /	BIKU @ BIKRAM BEHERA MP	PABITRA KUMAR NAYAK	1961/2025
137	D-CRLA/21907/2025 CRLA/ /	BIKU @ BIKRAM BEHERA MP	PABITRA KUMAR NAYAK	1962/2025
138	D-CRLA/21227/2025 CRLA/ /	GAMELI CHINNA RAO @ SANTU @ KHILLAPRASAD KUMAR JOSHI MP	PRASHANTA KUMAR DAS @ KILLO MOHAN RAO @ PULLEYA MELAK	1963/2025
139	D-CRLA/21931/2025 CRLA/ /	CHANDRA SEKHAR PATRA MP	BISWA KUMAR MISHRA	1964/2025
140	D-CRLA/21931/2025 CRLA/ /	CHANDRA SEKHAR PATRA MP	BISWA KUMAR MISHRA	1965/2025
141	D-CRLA/21931/2025 CRLA/ /	CHANDRA SEKHAR PATRA MP	BISWA KUMAR MISHRA	1966/2025
142	D-CRLA/103/2019 CRLA/103/2019	ANDRIYA MAJHI MP		1967/2025
143	D-CRLA/21935/2025 CRLA/ /	B. BADRI PRASAD PATRA@RAO MP	LAMBODAR ACHARI	1968/2025
144	D-CRLA/21935/2025 CRLA/ /	B. BADRI PRASAD PATRA@RAO MP	LAMBODAR ACHARI	1969/2025
145	D-CRLA/21950/2025 CRLA/ /	RAJNISH CHOUDHURY MP	BHABANI SHANKAR DASPARIDA	1970/2025
146	D-CRLA/21950/2025 CRLA/ /	RAJNISH CHOUDHURY MP	BHABANI SHANKAR DASPARIDA	1971/2025
147	D-CRLA/27378/2024 CRLA/933/2024	SUMANTA PRADHAN MP	SURYAKANTA DWIBEDI	1972/2025
148	D-CRLA/20329/2025 CRLA/793/2025	RUSHI KARKARA MP	SIDHARTHA SANKAR RAY (2)	1973/2025
149	D-CRLA/9894/2025 CRLA/401/2025	SINGANA KALAKA MP	S.S.RAY (2)	1974/2025
150	D-CRLA/202/2025 CRLA/29/2025	RANJIT SOREN MP	BISWAJIT NAYAK	1975/2025
151	D-CRLA/22025/2025 CRLA/ /	ASPAQUE AHMAD KHAN MP	DEVASHIS PANDA	1976/2025
152	D-CRLA/22025/2025	ASPAQUE AHMAD KHAN	DEVASHIS PANDA	

	CRLA/ /	MP		1977/2025
153	D-WA/29003/2025 WA/ /	STATE OF ODISHA MP	SABITA RANJAN PATTNAIK,A.G.A	3271/2025
154	D-WA/29003/2025 WA/ /	STATE OF ODISHA MP	SABITA RANJAN PATTNAIK,A.G.A	3272/2025
155	D-WA/29005/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	3273/2025
156	D-WA/29005/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	3274/2025
157	D-WA/29006/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	3275/2025
158	D-WA/29006/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	3276/2025
159	D-WA/29006/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	3277/2025
160	D-WA/29007/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	3278/2025
161	D-WA/29007/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	3279/2025
162	D-WA/29070/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3280/2025
163	D-WA/29070/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3281/2025
164	D-WA/29086/2025 WA/ /	MAYADHAR NAYAK MP	RAJIB RATH	3282/2025
165	D-WA/29071/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	3283/2025
166	D-WA/29071/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	3284/2025
167	D-WA/29120/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	3285/2025
168	D-WA/29120/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	3286/2025
169	D-WA/23025/2025 WA/966/2025	STATE BANK OF INDIA MP	M/S. DILLIP KUMAR MOHAPATRA	3287/2025
170	D-WA/29122/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3288/2025
171	D-WA/29122/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3289/2025
172	D-WA/29146/2025 WA/ /	ANIL KUMAR SAHOO MP	SAMEER KUMAR DAS	3290/2025
173	D-WA/29146/2025 WA/ /	ANIL KUMAR SAHOO MP	SAMEER KUMAR DAS	3291/2025
174	D-WA/29130/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3292/2025
175	D-WA/29130/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3293/2025
176	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3294/2025
177	D-WA/29131/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	3295/2025
178	D-WA/29131/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	3296/2025
179	D-WP(C)/18846/2022 WP(C)/18846/2022	JYOTSNA MANJARI PRADHAN MP	ANIL KUMAR DAS	12097/2025
180	D-WP(C)/28982/2025 WP(C)/ /	RAMESH KUMAR MOHAPATRA MP	SRINIVAS MOHANTY	12098/2025
181	D-WP(C)/28997/2025 WP(C)/20176/2025	JITENDRA KUMAR BISOYI MP	SHAKTI DATTA TRIPATHY	12099/2025
182	D-WP(C)/28674/2025 WP(C)/20084/2025	SRUTI RANJAN RAY MP	RANJAN KUMAR ROUT	12100/2025
183	D-WP(C)/27543/2025 WP(C)/19462/2025	NIRANJAN BEHERA MP	NIRANJAN BISWAL	12101/2025

184	D-WP(C)/29015/2025 WP(C)/ /	HEMANTA BHOI MP	TRILOCHAN NANDA	12102/2025
185	D-WP(C)/29016/2025 WP(C)/20157/2025	BIPLAB KUMAR BEHERA MP	JAYDEEP PAL	12103/2025
186	D-WP(C)/16613/2024 WP(C)/9263/2024	JAY KISHORE CHOUBEY MP	NIRANJAN LENKA	12104/2025
187	D-WP(C)/53079/2024 WP(C)/277/2025	BIKASH MAHAPATRA @ PATRA MP	BYOMOKESH SAHOO	12105/2025
188	D-WP(C)/53079/2024 WP(C)/277/2025	BIKASH MAHAPATRA @ PATRA MP	BYOMOKESH SAHOO	12106/2025
189	D-WP(C)/19297/2025 WP(C)/15480/2025	SADANANDA BEHERA MP	SUKANTA KUMAR NAYAK	12107/2025
190	D-WP(C)/29019/2025 WP(C)/ /	GITANJALI NAYAK MP	GANESH PRASAD SAMAL	12108/2025
191	D-WP(C)/29020/2025 WP(C)/20194/2025	NIHARIKA BISWAL MP	DEBAKANTA MOHANTY	12109/2025
192	D-WP(C)/28990/2025 WP(C)/ /	M/S TRAYAMBAKAM HEALTH CARE MP	ABHISHEK DASH	12110/2025
193	D-WP(C)/19834/2025 WP(C)/13689/2025	ANADI CHARAN JENA MP	PARSURAM PARIJA	12111/2025
194	D-WP(C)/29023/2025 WP(C)/ /	RABINDRA NATH MALLIK MP	JAJATI KESHARI KHUNTIA	12112/2025
195	D-WP(C)/29025/2025 WP(C)/ /	KARTIKESWAR MOHANTY MP	JAJATI KESHARI KHUNTIA	12113/2025
196	D-WP(C)/29024/2025 WP(C)/20174/2025	SUDARTHI PATEL MP	TRILOCHAN NANDA	12114/2025
197	D-WP(C)/29026/2025 WP(C)/ /	KESHAB CHANDRA SHADANGI MP	RATIKANTA MOHAPATRA	12115/2025
198	D-WP(C)/35737/2024 WP(C)/20361/2024	BANSHIDHAR BEHERA MP	BHASKAR CHANDRA PANDA	12116/2025
199	D-WP(C)/19186/2025 WP(C)/14434/2025	RAJESH KUMAR SAHU MP	SURAJ MOHANTY	12117/2025
200	D-WP(C)/19190/2025 WP(C)/14436/2025	RAJESH KUMAR SAHU MP	SURAJ MOHANTY	12118/2025
201	D-WP(C)/23789/2025 WP(C)/16360/2025	PREMANANDA SAHU MP		12119/2025
202	D-WP(C)/28993/2025 WP(C)/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY, A.G.A	12120/2025
203	D-WP(C)/31737/2024 WP(C)/17759/2024	RAJESH BODDEDA MP		12121/2025
204	D-WP(C)/29036/2025 WP(C)/20209/2025	BIBHU PRASAD BEHERA MP	MANOJA KUMAR KHUNTIA	12122/2025
205	D-WP(C)/16555/2024 WP(C)/9264/2024	JAI KISHORE CHOUBEY MP	NIRANJAN LENKA	12123/2025
206	D-WP(C)/25200/2025 WP(C)/17645/2025	ROJI BAG MP		12124/2025
207	D-WP(C)/29038/2025 WP(C)/ /	RADHAKANTA PANIGRAHI MP	ARIJEET MISHRA	12125/2025
208	D-WP(C)/29040/2025 WP(C)/20198/2025	PRAKASH KUMAR JENA MP	AKSHAYA KUMAR JENA	12126/2025
209	D-WP(C)/28998/2025 WP(C)/ /	SHIBA PRASAD PANDEY MP	PRASANTA KUMAR PRADHAN	12127/2025
210	D-WP(C)/29047/2025 WP(C)/ /	ODISHA HANDLOOM HOUSE, PURI MP	AKHIL KRISHNA MOHAPATRA	12128/2025
211	D-WP(C)/29051/2025 WP(C)/ /	ARUPANANDA JENA MP	KARTIK CHANDRA TRIPATHY	12129/2025
212	D-WP(C)/31741/2024 WP(C)/18244/2024	DEBIDUTTA MOHANTY MP	DEBI PRASAD DHAL (SR. ADV.), BHABANI SHANKAR DASPARIDA	12130/2025
213	D-WP(C)/26808/2022 WP(C)/26808/2022	SURAMA JANI MP		12131/2025
214	D-WP(C)/26808/2022 WP(C)/26808/2022	SURAMA JANI MP		12132/2025
215	D-WP(C)/21051/2025	BASANTI NAG	SATYA NARAYAN MISHRA 4	

	WP(C)/14501/2025	MP		12133/2025
216	D-WP(C)/25893/2022 WP(C)/25893/2022	SATISH KUMAR BEHERA MP	SONITA BISWAL	12134/2025
217	D-WP(C)/29057/2025 WP(C)/20208/2025	SASMITA KHANDUAL MP	AKSHAYA KUMAR PANDEY	12135/2025
218	D-WP(C)/30388/2020 WP(C)/30388/2020	SATISH KUMAR BEHERA MP	SONITA BISWAL	12136/2025
219	D-WP(C)/29063/2025 WP(C)/ /	THE CHIEF EXECUTIVE OFFICER, TPNODIPRNS, BILAKURAR TRIPATHY MP		12137/2025
220	D-WP(C)/13822/2025 WP(C)/10323/2025	M/S SAI STONE CRUSHER, DHENKANAL MP	AMIT PRASAD BOSE	12138/2025
221	D-WP(C)/29008/2025 WP(C)/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY, A.G.A	12139/2025
222	D-WP(C)/29065/2025 WP(C)/ /	THE CHIEF EXECUTIVE OFFICER, TPNODIPRNS, BILAKURAR TRIPATHY MP		12140/2025
223	D-WP(C)/29064/2025 WP(C)/ /	RAMESH KUMAR MOHANTY @ KUNA MOHANTY MP	SHANIKANTA RATH	12141/2025
224	D-WP(C)/29067/2025 WP(C)/ /	THE CHIEF EXECUTIVE OFFICER, TPNODIPRNS, BILAKURAR TRIPATHY MP		12142/2025
225	D-WP(C)/28635/2025 WP(C)/20187/2025	SHIVSANKAR MOHANTY MP		12143/2025
226	D-WP(C)/29010/2025 WP(C)/ /	OM PRAKASH SAHOO MP	MANORANJAN MUDULI	12144/2025
227	D-WP(C)/47533/2024 WP(C)/28491/2024	JAGABANDHU MUNI MP	SAMIR KUMAR MISHRA, JAGAJIBAN PRADHAN, S.BEHERA	12145/2025
228	D-WP(C)/29068/2025 WP(C)/ /	SHRI ADITYA KANDOI MP	JAGMOHAN PATTANAIK	12146/2025
229	D-WP(C)/10679/2025 WP(C)/7674/2025	HIRANMAYEE NAYAK MP	PURNA CHANDRA DAS	12147/2025
230	D-WP(C)/10679/2025 WP(C)/7674/2025	HIRANMAYEE NAYAK MP	BISWABIHARI MOHANTY, Mr. Subir Palit(S.A)	12148/2025
231	D-WP(C)/24407/2022 WP(C)/24407/2022	NIKUNJA KUMAR BISWAL MP		12149/2025
232	D-WP(C)/19939/2025 WP(C)/14454/2025	GOLAKHA @ SATRUGHNA SAHOO MP	MAHESWAR MOHANTY	12150/2025
233	D-WP(C)/29087/2025 WP(C)/ /	NIRUPAMA MOHAPATRA MP	KARUNAKAR RATH	12151/2025
234	D-WP(C)/29088/2025 WP(C)/ /	GAGAN BIHARI JENA MP	JAJATI KESHARI KHUNTIA	12152/2025
235	D-WP(C)/19757/2025 WP(C)/13544/2025	M/S. LAXMI FILLEX, D.I.OFFICE CHHAK, MANSURKUNARIWAL MP		12153/2025
236	D-WP(C)/24673/2025 WP(C)/17744/2025	SUBASH CHANDRA DAS MP		12154/2025
237	D-WP(C)/29093/2025 WP(C)/20234/2025	RABINARAYAN BARIK MP	JAJATI KESHARI KHUNTIA	12155/2025
238	D-WP(C)/23658/2025 WP(C)/16306/2025	TRILOCHAN NAYAK MP	ARUN KUMAR MISHRA 2	12156/2025
239	D-WP(C)/29103/2025 WP(C)/ /	RASHMI RANJAN BHATTA MP	AJAYA KUMAR MOHARANA	12157/2025
240	D-WP(C)/29109/2025 WP(C)/ /	M/S. MAHANADI COALFIELDS LIMITED, ANSULA MP	LAUROBINDO ACHARYA	12158/2025
241	D-WP(C)/29111/2025 WP(C)/ /	SUMANTA KUMAR ROUT MP	ASHOK KUMAR SARANGI	12159/2025
242	D-WP(C)/23662/2025 WP(C)/16312/2025	RANGALATA BEHERA MP	ARUN KUMAR MISHRA 2	12160/2025
243	D-WP(C)/29136/2025 WP(C)/ /	RANJITA GIRI MP	JAYAKRISHNA MOHAPATRA	12161/2025
244	D-WP(C)/53539/2024 WP(C)/32814/2024	BIKHARI BHARASAGAR MP	LAXMI SHARMA	12162/2025
245	D-WP(C)/29138/2025 WP(C)/ /	DHIRENDRA PAL MP	BAIDHAR SAHOO	12163/2025
246	D-WP(C)/53538/2024 WP(C)/32811/2024	BINOD BHARASAGAR MP	LAXMI SHARMA	12164/2025

247	D-WP(C)/29140/2025 WP(C)/ /	PRAMOD KUMAR NAYAK @ PRAMOD NAYAK MP	ABHIRAM KUMAR MOHAPATRA	12165/2025
248	D-WP(C)/29141/2025 WP(C)/ /	SAKUNTALA PRUSTY MP	SUVASHISH PATTANAIK	12166/2025
249	D-WP(C)/13287/2025 WP(C)/9495/2025	ROJALIN PARIDA MP	SAMEER KUMAR DAS	12167/2025
250	D-WP(C)/28475/2021 WP(C)/28475/2021	BENUDHAR SAHOO MP	C.ANANDA RAO	12168/2025
251	D-WP(C)/29147/2025 WP(C)/ /	RAJMOHANPUR PRIMARY FISHERIES CO-OPERATIVE SOCIETY, HINDOL MP	ABHIRAM KUMAR MOHAPATRA	12169/2025
252	D-WP(C)/29149/2025 WP(C)/ /	RAJANIKANTA PODH MP	UPENDRA KUMAR SAMAL	12170/2025
253	D-WP(C)/29150/2025 WP(C)/ /	KULARANJAN DIGAL MP	BIBHUTI BHUSAN MISHRA	12171/2025
254	D-WP(C)/11098/2025 WP(C)/8175/2025	ATANU GHOSH MP	SUBASH CHANDRA PUSPALAKA	12172/2025
255	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT. MP	ADV.	12173/2025
256	D-WP(C)/29142/2025 WP(C)/ /	PRAMOD KUMAR BEHERA MP	SUSANTA KUMAR BARAL	12174/2025
257	D-WP(C)/15354/2022 WP(C)/15354/2022	MAKUNDA MALLICK MP	SHISHIR KUMAR SWAIN	12175/2025
258	D-WP(C)/29154/2025 WP(C)/ /	RAKESH KUMAR BEHERA MP	SURYAKANTA DWIBEDI	12176/2025
259	D-WP(C)/29156/2025 WP(C)/ /	BIJAY KUMAR MALLICK MP	SMITA RANJAN PATNAIK	12177/2025
260	D-WP(C)/29157/2025 WP(C)/ /	CHANDAN PANIGRAHI MP	PAMI RATH	12178/2025
261	D-WP(C)/29159/2025 WP(C)/ /	SHANTILATA NAYAK MP	PRASANNA KUMAR SWAIN	12179/2025
262	D-WP(C)/29160/2025 WP(C)/ /	M/S INDOTECH, JHARSUGUDA MP	SUBRAT SATPATHY	12180/2025
263	D-WP(C)/29161/2025 WP(C)/ /	SRIDEBI MAHANANDA MP	ALOK KUMAR PANDA	12181/2025
264	D-WP(C)/29164/2025 WP(C)/ /	SURENDRA KUMAR MOHAPATRA MP	BIKRAM SENAPATI	12182/2025
265	D-WP(C)/29169/2025 WP(C)/ /	SULOCHANA NAYAK MP	SUBASH CHANDRA PUSPALAKA	12183/2025
266	D-WP(C)/23510/2025 WP(C)/16229/2025	GOLAKHA CHANDRA DALAI MP		12184/2025
267	D-WP(C)/29175/2025 WP(C)/ /	RASHMITA SUBUDHI MP	SUBASH CHANDRA PUSPALAKA	12185/2025
268	D-WP(C)/29183/2025 WP(C)/ /	MAHANADI COALFIELDS LIMITED, SAMBALPUR MP	ABHIRAM PRASAD KAR	12186/2025
269	D-WP(C)/29189/2025 WP(C)/ /	PURNA CHANDRA NAYAK MP	SUBASH CHANDRA PUSPALAKA	12187/2025
270	D-WP(C)/29190/2025 WP(C)/ /	ROSINA BIBI MP	SATYA RANJAN MOHAPATRA	12188/2025
271	D-WP(C)/20433/2025 WP(C)/14016/2025	BANI SHATABDI DASH MP	PAMI RATH(SR ADV)	12189/2025
272	D-WP(C)/29193/2025 WP(C)/ /	ABHAY KUMAR MOHAPATRA MP	NIRANJAN LENKA	12190/2025
273	D-WP(C)/20433/2025 WP(C)/14016/2025	BANI SHATABDI DASH MP	DR. BINODA KUMAR MISHRA	12191/2025
274	D-WP(C)/29199/2025 WP(C)/ /	PRAMILA MISHRA MP	SUSANTA KUMAR LENKA	12192/2025
275	D-WP(C)/29187/2025 WP(C)/ /	HARIHARA PRADHAN MP	GOPAL KRISHNA BEHERA	12193/2025
276	D-WP(C)/29200/2025 WP(C)/ /	BASANTA BARIK MP	ADYASIDHI MISHRA	12194/2025
277	D-WP(C)/45634/2024 WP(C)/27621/2024	HIMANSU SEKHAR DASH MP	MANORANJAN MISHRA	12195/2025
278	D-WP(C)/29202/2025	KANHU CHARAN MAJHI	JAYDEEP PAL	

	WP(C)/ /	MP		12196/2025
279	D-WP(C)/29174/2025	PRAHALLAD CHANDRA DAS	SANJIB MOHANTY	
	WP(C)/ /	MP		12197/2025
280	D-WP(C)/23453/2025	HARIKRUSHNA NAYAK	BABITA KUMARI PATTANAIAK	
	WP(C)/16186/2025	MP		12198/2025
281	D-WP(C)/29210/2025	BHAGABAN SATPATHY @ SATAPATHY	ALOK KUMAR MOHANTY	
	WP(C)/ /	MP		12199/2025
282	D-WP(C)/26524/2022	SAILENDRANATH MAHANTA	LAXMI KANTA MOHANTY	
	WP(C)/26524/2022	MP		12200/2025
283	D-WP(C)/29213/2025	M/S BASEMENT TO ROOF, CUTTACK	MADHAB LAL AGARWAL	
	WP(C)/ /	MP		12201/2025
284	D-WP(C)/20523/2017	MANOJ SAHU		
	WP(C)/20523/2017	MP		12202/2025
285	D-WP(C)/29215/2025	THE MANGER, MS SHRIRAM GENERAL INSURANCE COMPANY LTD., JAJPUR		
	WP(C)/ /	MP		12203/2025
286	D-WP(C)/29195/2025	LAXMIDHARA JENA	GOPAL KRISHNA BEHERA	
	WP(C)/ /	MP		12204/2025
287	D-WP(C)/29217/2025	M/S BASEMENT TO ROOF, CUTTACK	MADHAB LAL AGARWAL	
	WP(C)/ /	MP		12205/2025
288	D-WP(C)/29219/2025	BIJAYA SAHOO	JAYADEBA BEHERA	
	WP(C)/ /	MP		12206/2025
289	D-WP(C)/29220/2025	FUTURE CONSUMER LTD., MAHARASHTRA	ANURAG PATI	
	WP(C)/ /	MP		12207/2025
290	D-WP(C)/27376/2025	SEVA SELF HELP GROUP, JAGATSINGHPUR	HASHI BHUSAN JENA	
	WP(C)/18769/2025	MP		12208/2025
291	D-WP(C)/29222/2025	NIRANJAN DAS	GOPAL PRASAD JENA	
	WP(C)/ /	MP		12209/2025
292	D-WP(C)/29224/2025	ASHISH KUMAR ROUT	SAGARIKA SAHOO	
	WP(C)/ /	MP		12210/2025
293	D-WP(C)/29227/2025	SUBASH CHANDRA SAHOO	JAMINI KANTA DAS	
	WP(C)/ /	MP		12211/2025
294	D-WP(C)/29229/2025	MALATI ROUTARAY	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		12212/2025
295	D-WP(C)/22828/2023	PDIMT GLOBAL HSE ACADEMY, BBSR	SATYA PRAKASH NATH	
	WP(C)/22828/2023	MP		12213/2025
296	D-WP(C)/29235/2025	PABITRA KUMAR MAJHI	JAGDISH BISWAL	
	WP(C)/ /	MP		12214/2025
297	D-WP(C)/29236/2025	BASEN MARNDI	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		12215/2025
298	D-WP(C)/16210/2024	SARASWATI MOHARANA	SASWATI MOHAPATRA	
	WP(C)/9862/2024	MP		12216/2025
299	D-WP(C)/29237/2025	YOGISMITA DASH	JANAKI KANTA MAHAPATRA	
	WP(C)/ /	MP		12217/2025
300	D-WP(C)/1716/2025	SUDHIR KUMAR SAHOO	SASWATI MOHAPATRA	
	WP(C)/1859/2025	MP		12218/2025
301	D-WP(C)/12964/2024	PRADEEP KUMAR PANDA	SASWATI MOHAPATRA	
	WP(C)/7530/2024	MP		12219/2025
302	D-WP(C)/29239/2025	SUBASH KIRSANI	HARI KRUSHNA PANIGRAHI	
	WP(C)/ /	MP		12220/2025
303	D-WP(C)/29240/2025	PUSPANJALI DAS	PRATIK DASH	
	WP(C)/ /	MP		12221/2025
304	D-WP(C)/29243/2025	ADIKANDA PALAI	PRASHANTA KUMAR DAS	
	WP(C)/ /	MP		12222/2025
305	D-WP(C)/29244/2025	PRAMILA ROURAY	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		12223/2025
306	D-WP(C)/29245/2025	SANJEEB KUMAR SAHU @ SAHOO	HARI KRUSHNA PANIGRAHI	
	WP(C)/ /	MP		12224/2025
307	D-WP(C)/29248/2025	MANDEEP SINGH	SWAPNA KUMAR OJHA	
	WP(C)/ /	MP		12225/2025
308	D-WP(C)/29251/2025	SATYANANDA BHOI	HARI KRUSHNA PANIGRAHI	
	WP(C)/ /	MP		12226/2025
309	D-WP(C)/29249/2025	RASMITA NAIK	SAPAN KUMAR LENKA	
	WP(C)/ /	MP		12227/2025

310	D-WP(C)/29253/2025 WP(C)/ /	CHITTARANJAN SAHOO MP	SOURAV SUMAN BHUYAN	12228/2025
311	D-WP(C)/29256/2025 WP(C)/ /	SUBRAT BAWALI MP	AMIYA KUMAR CHHATOI	12229/2025

ORISSA HIGH COURT

MISC CASES FILED on :21/07/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/21174/2025 WPCRL/95/2025	BHAGIRATH PANI MP	BIKASH CHANDRA PARIJA	24/2025
2	D-STREV/29168/2025 STREV/ /	M/S. INDIA CHARGE CROME LTD., RAYACHAKRA MP	BIKASH KUMAR JENA	49/2025
3	D-STREV/29168/2025 STREV/ /	M/S. INDIA CHARGE CROME LTD., RAYACHAKRA MP	BIKASH KUMAR JENA	50/2025
4	D-STREV/29178/2025 STREV/ /	M/S. INDIAN CHARGE CROME LTD., RAYACHAKRA MP	BIKASH KUMAR JENA	51/2025
5	D-STREV/29178/2025 STREV/ /	M/S. INDIAN CHARGE CROME LTD., RAYACHAKRA MP	BIKASH KUMAR JENA	52/2025
6	D-STREV/29186/2025 STREV/ /	M/S. INDIAN CHARGE CROME LTD., RAYACHAKRA MP	BIKASH KUMAR JENA	53/2025
7	D-CRP/29250/2025 CRP/ /	JAYADEV MISHRA MP	SURYAKANTA DASH	53/2025
8	D-CRP/29250/2025 CRP/ /	JAYADEV MISHRA MP	SURYAKANTA DASH	54/2025
9	D-STREV/29186/2025 STREV/ /	M/S. INDIAN CHARGE CROME LTD., RAYACHAKRA MP	BIKASH KUMAR JENA	54/2025
10	D-STREV/29191/2025 STREV/ /	M/S. INDIAN CHARGE CROME LTD., RAYACHAKRA MP	BIKASH KUMAR JENA	55/2025
11	D-STREV/29191/2025 STREV/ /	M/S. INDIAN CHARGE CROME LTD., RAYACHAKRA MP	BIKASH KUMAR JENA	56/2025
12	D-MSA/28221/2025 MSA/37/2025	M/S. TRIDENT PROPERTIES PVT. LTD., BBSR MP	SRALIT KUMAR MAHARANA	84/2025
13	D-MSA/28219/2025 MSA/38/2025	M/S. TRIDENT PROPERTIES PVT. LTD., BBSR MP	SRALIT KUMAR MAHARANA	85/2025
14	D-LAA/29259/2025 LAA/ /	LAXMIKANTA BARAL MP	HRUDANANDA MOHAPATRA	149/2025
15	D-CRLMP/18634/2025 CRLMP/772/2025	A. JYOTI MP		167/2025
16	D-CRLMP/11609/2024 CRLMP/664/2024	NARENDRA KUMAR KAMILA MP	PRASANTA KUMAR JENA	168/2025
17	D-CRLMP/21977/2025 CRLMP/ /	CHANDRAKANT SABAT MP		169/2025
18	D-TRP(C)/29048/2025 TRP(C)/ /	MAMINA RANI DAS MP	KSHIROD KUMAR PAHIL	239/2025
19	D-TRP(C)/26251/2025 TRP(C)/216/2025	GHANSHYAM AGRAWAL MP	LAXMI SHARMA	240/2025
20	D-TRP(C)/26257/2025 TRP(C)/221/2025	PRADEEP KUMAR AGRAWAL MP	LAXMI SHARMA	241/2025
21	D-TRP(C)/26240/2025 TRP(C)/215/2025	SRIKANT AGRAWAL MP	LAXMI SHARMA	242/2025
22	D-TRP(C)/26237/2025 TRP(C)/204/2025	BIJAY KUMAR AGRAWAL MP	LAXMI SHARMA	243/2025
23	D-CONTC/24315/2025 CONTC/2865/2025	SIBA PRASAD PARIDA @ MAHESH KUMAR MP	BIKASH KUMAR SAHU	253/2025
24	D-RPFAM/27042/2025 RPFAM/199/2025	SAMBIT MOHANTY MP	BISWARANJAN DALAI	312/2025
25	D-RPFAM/29074/2025 RPFAM/ /	HRUSIKESH @ HRUSIKESH NAYAK MP	BHABANI SANKAR MISHRA	313/2025
26	D-RPFAM/29074/2025	HRUSIKESH @ HRUSIKESH NAYAK	BHABANI SANKAR MISHRA	

27	RPFAM/ / D-RPFAM/29218/2025	MP RAKESH KUMAR MAHAL	ASHOK KUMAR BEHERA	314/2025
28	RPFAM/ / D-CMAPL/8997/2025	MP HARIHAR SAHOO	LALIT KUMAR MAHARANA	315/2025
29	CMAPL/106/2025 D-MATA/433/2023	MP KALPANA TRIPATHY	DEBAKANTA MOHANTY	368/2025
30	MATA/433/2023 D-MATA/29194/2025	MP PRIYADARSHINI SAHOO@PRIYADARSINI SAHOO	MOHAPATRA (2)	382/2025
31	MATA/ / D-MATA/29194/2025	MP PRIYADARSHINI SAHOO@PRIYADARSINI SAHOO	MOHAPATRA (2)	383/2025
32	MATA/ / D-MATA/123/2023	MP AMARENDRA SAMAL		384/2025
33	MATA/123/2023 D-CRLREV/21871/2025	MP MEHBOOBUN NAHAR MILKY	RAMDAS ACHARY	385/2025
34	CRLREV/ / D-CRLREV/21967/2025	MP SMARAN CHETA MOHANTY	BRAHMANANDA TRIPATHY	607/2025
35	CRLREV/ / D-CRLREV/22000/2025	MP SANJIT KUMAR BEHERA	NIRANJAN PANDA	608/2025
36	CRLREV/ / D-FAO/29022/2025	MP MANAGER(LEGAL), M/S. NEW INDIA ASSURANCE	REHARDDASTTACK	609/2025
37	FAO/ / D-FAO/244/2019	MP MOTILAL MOHATA		652/2025
38	FAO/244/2019 D-FAO/924/2018	MP STATE OF ODISHA		653/2025
39	FAO/924/2018 D-BLAPL/16073/2025	MP SANJAY RATH	CHITA RANJAN DASH	654/2025
40	BLAPL/5613/2025 D-BLAPL/31261/2024	MP PUSPAK SRICHANDAN @ JITU	BHABANI SHANKAR DASPARIDA	783/2025
41	BLAPL/10564/2024 D-BLAPL/14646/2025	MP SK. NASRAFFA @ NASURULLA @ SURAJ @ ISRAM SUTELA		784/2025
42	BLAPL/5127/2025 D-RSA/27/2012	MP A.LAXMINARAYAN SARAB	M/S.S.P.MISRA	785/2025
43	RSA/27/2012 D-RSA/275/2007	MP SUDARSAN BARIK	M/S.B.H.MOHANTY	1005/2025
44	RSA/275/2007 D-RSA/13707/2025	MP MAHATAP RANBIDA	PABITRA KUMAR NAYAK	1006/2025
45	RSA/232/2025 D-RSA/29132/2025	MP SOUMENDRA PRADHAN	PRABIN DAS	1007/2025
46	RSA/ / D-RSA/204/2022	MP KESHARI MAHALA	AJODHYA RANJAN DASH	1008/2025
47	RSA/204/2022 D-RSA/205/2022	MP KESHARI MAHALA	AJODHYA RANJAN DASH	1009/2025
48	RSA/205/2022 D-CMP/29027/2025	MP NATHMAL AGRAWAL	AJIT CHANDRA MOHAPATRA	1010/2025
49	CMP/ / D-CMP/29029/2025	MP LAXMI PRAKASH MOHAPATRA	SANDIPANI MISRA	1071/2025
50	CMP/ / D-CMP/29090/2025	MP JAGANNATH SAHU	BIRAJA PRASAD TRIPATHY	1072/2025
51	CMP/ / D-CMP/29099/2025	MP NEELAM KHANDELWAL	MANAS RANJAN BAUG	1073/2025
52	CMP/1076/2025 D-CMP/29104/2025	MP NEELAM KHANDELWAL	MANAS RANJAN BAUG	1074/2025
53	CMP/1077/2025 D-CMP/29127/2025	MP AMIYA KUMAR JENA	AMIT PRASAD BOSE	1075/2025
54	CMP/ / D-CMP/21926/2025	MP PADMANAV SAHOO	NITYANANDA BEHURIA	1076/2025
55	CMP/983/2025 D-CMP/14328/2025	MP ASHOK KUMAR DASH	LALIT KUMAR MAHARANA	1077/2025
56	CMP/542/2025 D-CMP/29204/2025	MP SRIKANTA BANDHA	GYANA RANJAN MAHAPATRA	1078/2025
57	CMP/ / D-CMP/10885/2025	MP HARIJIT SINGH	TUSAR KUMAR MISHRA	1079/2025
	CMP/408/2025	MP		1080/2025

58	D-CMP/29226/2025 CMP/ /	DEBADUTTA MISHRA MP	PRANAMITA BASTIA	1081/2025
59	D-CMP/29226/2025 CMP/ /	DEBADUTTA MISHRA MP	PRANAMITA BASTIA	1082/2025
60	D-CMP/29246/2025 CMP/ /	GURUDEB SINGH@GURDEV SINGH MP	ARUN KUMAR MISHRA	1083/2025
61	D-CMP/29257/2025 CMP/ /	KULAMANI PARIDA MP	SOURAV SUMAN BHUYAN	1084/2025
62	D-ABLAPL/17435/2025 ABLAPL/6853/2025	SUMIT SAHIL NAYAK MP		1375/2025
63	D-ABLAPL/22952/2024 ABLAPL/8400/2024	SANGRAM RAUT @ ROUT MP		1376/2025
64	D-ABLAPL/16941/2025 ABLAPL/6967/2025	MANOJ KUMAR SAHOO MP		1377/2025
65	D-ABLAPL/3671/2025 ABLAPL/2074/2025	RITIK BAG MP		1378/2025
66	D-ABLAPL/15162/2025 ABLAPL/6150/2025	HARAPRIYA BALIARSINGH MP		1379/2025
67	D-ABLAPL/14421/2024 ABLAPL/4996/2024	JULA @ KAPILESWAR NAYAK @ KAPILENDRA NAYAK MP		1380/2025
68	D-ABLAPL/8202/2025 ABLAPL/3211/2025	SAGAR MOHANTY MP		1381/2025
69	D-ABLAPL/10474/2025 ABLAPL/4105/2025	CHANDRAMANI SWAIN MP	BICHITRA NARAYANA SATAPATHY	1382/2025
70	D-ABLAPL/15536/2025 ABLAPL/6185/2025	RAJESH SINGH MP		1383/2025
71	D-ABLAPL/14706/2025 ABLAPL/5858/2025	BHIMSEN MALLICK MP	DEEPANJALI SAHU	1384/2025
72	D-ABLAPL/17755/2024 ABLAPL/6278/2024	SANKARSAN NAIK @ SANKAR NAIK MP		1385/2025
73	D-ABLAPL/14195/2025 ABLAPL/5690/2025	ABINASH NAYAK MP		1386/2025
74	D-ABLAPL/20196/2025 ABLAPL/8050/2025	BAILOCHAN MAJHI MP		1387/2025
75	D-ABLAPL/17291/2025 ABLAPL/7006/2025	ARATI NAYAK MP		1388/2025
76	D-MACA/27465/2025 MACA/ /	THE LEGAL MANAGER, NEW INDIA ASSURANCE CORPORATION MP		1869/2025
77	D-MACA/29044/2025 MACA/ /	PRAMOD KUMAR MANGARAJ MP	PRADEEP KUMAR MISHRA	1870/2025
78	D-MACA/29050/2025 MACA/ /	SANJAY BHOI MP	PRADEEP KUMAR MISHRA	1871/2025
79	D-MACA/29054/2025 MACA/ /	JOSEF KANDULANA MP	PRADEEP KUMAR MISHRA	1872/2025
80	D-MACA/29055/2025 MACA/ /	KABITA PRADHAN MP	PRADEEP KUMAR MISHRA	1873/2025
81	D-MACA/29061/2025 MACA/ /	RUBITA BHOI@RUBI MP	PRADEEP KUMAR MISHRA	1874/2025
82	D-MACA/29066/2025 MACA/ /	PUSPANJALI SAMAL MP	PRADEEP KUMAR MISHRA	1875/2025
83	D-MACA/29076/2025 MACA/ /	LUCHAN@TRILOCHAN PRADHAN MP	PRADEEP KUMAR MISHRA	1876/2025
84	D-MACA/29079/2025 MACA/ /	SANJUKTA NAYAK MP	PRADEEP KUMAR MISHRA	1877/2025
85	D-MACA/28818/2025 MACA/ /	GOVINDA PATRO MP	BIRANCHI NARAYAN RATH	1878/2025
86	D-MACA/28818/2025 MACA/ /	GOVINDA PATRO MP	BIRANCHI NARAYAN RATH	1879/2025
87	D-MACA/28817/2025 MACA/ /	SARADA PATRA MP	BIRANCHI NARAYAN RATH	1880/2025
88	D-MACA/28817/2025 MACA/ /	SARADA PATRA MP	BIRANCHI NARAYAN RATH	1881/2025
89	D-MACA/28821/2025	SARADA PATRA	BIRANCHI NARAYAN RATH	

	MACA/ /	MP		1882/2025
90	D-MACA/28821/2025	SARADA PATRA	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		1883/2025
91	D-MACA/29167/2025	NATIONAL INSURANCE CO.LTD., KORAPUT	TAHITOSH SINHA	
	MACA/ /	MP		1884/2025
92	D-MACA/544/2023	ORIENTAL INSURANCE COMPANY LTD.	ADAM ALI KHAN	
	MACA/544/2023	MP		1885/2025
93	D-MACA/544/2023	ORIENTAL INSURANCE COMPANY LTD.	ADAM ALI KHAN	
	MACA/544/2023	MP		1886/2025
94	D-MACA/544/2023	ORIENTAL INSURANCE COMPANY LTD.	ADAM ALI KHAN	
	MACA/544/2023	MP		1887/2025
95	D-MACA/27640/2025	MANAGER(LEGAL) , M/S. NEW INDIA ASSURANCE CO. LTD.,	CUTTACK	
	MACA/ /	MP		1888/2025
96	D-MACA/23688/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,	ROHINI KHALI KHAN	
	MACA/ /	MP		1889/2025
97	D-MACA/26039/2025	D.M., NEW INDIA ASSURANCE CO. LTD.,	CUTTACK	
	MACA/ /	MP		1890/2025
98	D-MACA/29198/2025	SR. DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.,	IDCO TOWERS, KHURDA	
	MACA/ /	MP		1891/2025
99	D-MACA/29228/2025	MANAGER, M/S. GO DIGIT GENERAL INSURANCE CO. LTD.,	BALASORE	
	MACA/ /	MP		1892/2025
100	D-MACA/29233/2025	D.M., BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	BBSR	
	MACA/ /	MP		1893/2025
101	D-CRLMC/21824/2025	BRUNDABAN DALABEHERA	ABHISHEK DASH	
	CRLMC/ /	MP		1910/2025
102	D-CRLMC/4268/2023	DHANA KHEMUNDU	NEELAKANTHA PANDA	
	CRLMC/4268/2023	MP		1911/2025
103	D-CRLMC/21854/2025	RAJESWAR ROUT	KSHIROD KUMAR PAHIL	
	CRLMC/ /	MP		1912/2025
104	D-CRLMC/32300/2024	RANJAN KUMAR PRADHAN	ASWINI KUMAR KARMI	
	CRLMC/4224/2024	MP		1913/2025
105	D-CRLMC/21864/2025	SURESH CHANDRA SAHU @ SURESH SAHAI	UDHISTHIR SAHOO	
	CRLMC/ /	MP		1914/2025
106	D-CRLMC/21863/2025	MOHAN KHUNTULI	TIKERAM MEHER	
	CRLMC/ /	MP		1915/2025
107	D-CRLMC/21863/2025	MOHAN KHUNTULI	TIKERAM MEHER	
	CRLMC/ /	MP		1916/2025
108	D-CRLMC/21876/2025	SAMUAL KHORA	AKSHAYA KUMAR JENA	
	CRLMC/2695/2025	MP		1917/2025
109	D-CRLMC/21881/2025	PRAKASH CHANDRA NAYAK	ANIRUDHA DAS	
	CRLMC/ /	MP		1918/2025
110	D-CRLMC/15068/2025	MITU @ SUSANTA KUMAR PANDA		
	CRLMC/1928/2025	MP		1919/2025
111	D-CRLMC/21892/2025	BIJAYA KUMAR MALLIK	SAROJ KUMAR SWAIN	
	CRLMC/ /	MP		1920/2025
112	D-CRLMC/21897/2025	SANJIT MOHANTY @ SANJEET KUMAAR	MOHANTY MISHRA	
	CRLMC/ /	MP		1921/2025
113	D-CRLMC/21894/2025	BISHNUPRIYA PANIGRAHI	SOUMYA MISHRA	
	CRLMC/ /	MP		1922/2025
114	D-CRLMC/21899/2025	DAITA@DAITYA RANA@DAITARI RANA	JNYANANANDA PANDA	
	CRLMC/ /	MP		1923/2025
115	D-CRLMC/907/2022	ARUNA GHADAI		
	CRLMC/907/2022	MP		1924/2025
116	D-CRLMC/21908/2025	SANTOSH KUMAR PANDA	SURAJ MOHANTY	
	CRLMC/ /	MP		1925/2025
117	D-CRLMC/21916/2025	PRIYA RANJAN MUND	HEMANT KUMAR MUND	
	CRLMC/ /	MP		1926/2025
118	D-CRLMC/28263/2024	LITA @ SARBESWAR PARIDA		
	CRLMC/3668/2024	MP		1927/2025
119	D-CRLMC/21924/2025	SIDHARTH SANKAR MAHARANA	SISIR KUMAR PUROHIT	
	CRLMC/ /	MP		1928/2025
120	D-CRLMC/15568/2024	AJAY KUMAR PRADHAN	TRILOCHAN PANIGRAHI	
	CRLMC/2088/2024	MP		1929/2025

121	D-CRLMC/21930/2025 CRLMC/ /	DILLIP KUMAR SAHOO MP	SAUMYA RANJAN PRADHAN	1930/2025
122	D-CRLMC/21932/2025 CRLMC/ /	BRUNDABAN SETHY MP	SUSANTA KUMAR BARAL	1931/2025
123	D-CRLMC/21972/2025 CRLMC/ /	AJIT KUMAR DHAL MP	SK. ZAFARULLA	1932/2025
124	D-CRLMC/21972/2025 CRLMC/ /	AJIT KUMAR DHAL MP	SK. ZAFARULLA	1933/2025
125	D-CRLMC/21983/2025 CRLMC/ /	PRALAYA KUMAR NAYAK MP	SAURAV TIBREWAL	1934/2025
126	D-CRLMC/21133/2025 CRLMC/ /	SWAPNA PAIKARAY MP	ACHYUTANANDA PATTANAIK	1935/2025
127	D-CRLMC/22003/2025 CRLMC/ /	DIBYA RANJAN SAMAL MP	ASIT KUMAR JENA	1936/2025
128	D-CRLMC/22005/2025 CRLMC/ /	SUBASH NAYAK MP	BADRI NARAYAN MOHAPATRA	1937/2025
129	D-CRLMC/22015/2025 CRLMC/ /	JAGYASENI JHANKAR MP	PRASHANTA KUMAR DAS	1938/2025
130	D-CRLA/597/2025 CRLA/49/2025	S.BALAJI ACHARY MP	DEVASHIS PANDA	1955/2025
131	D-CRLA/21865/2025 CRLA/ /	SAMIR KUMAR PATRA MP	SANJAY KUMAR PRADHAN	1956/2025
132	D-CRLA/21865/2025 CRLA/ /	SAMIR KUMAR PATRA MP	SANJAY KUMAR PRADHAN	1957/2025
133	D-CRLA/10141/2024 CRLA/381/2024	BABU SINGH KUSHWAH MP	SURYAKANTA DASMOHAPATRA	1958/2025
134	D-CRLA/17825/2025 CRLA/675/2025	HEMSAGAR MOHAPATRA MP	HEMANT KUMAR MUND	1959/2025
135	D-CRLA/21907/2025 CRLA/ /	BIKU @ BIKRAM BEHERA MP	PABITRA KUMAR NAYAK	1960/2025
136	D-CRLA/21907/2025 CRLA/ /	BIKU @ BIKRAM BEHERA MP	PABITRA KUMAR NAYAK	1961/2025
137	D-CRLA/21907/2025 CRLA/ /	BIKU @ BIKRAM BEHERA MP	PABITRA KUMAR NAYAK	1962/2025
138	D-CRLA/21227/2025 CRLA/ /	GAMELI CHINNA RAO @ SANTU @ KHILLAPRASAD KUMAR JOSHI MP	PRASHANTA KUMAR DAS @ KILLO MOHAN RAO @ PULLEYA MELAK	1963/2025
139	D-CRLA/21931/2025 CRLA/ /	CHANDRA SEKHAR PATRA MP	BISWA KUMAR MISHRA	1964/2025
140	D-CRLA/21931/2025 CRLA/ /	CHANDRA SEKHAR PATRA MP	BISWA KUMAR MISHRA	1965/2025
141	D-CRLA/21931/2025 CRLA/ /	CHANDRA SEKHAR PATRA MP	BISWA KUMAR MISHRA	1966/2025
142	D-CRLA/103/2019 CRLA/103/2019	ANDRIYA MAJHI MP		1967/2025
143	D-CRLA/21935/2025 CRLA/ /	B. BADRI PRASAD PATRA@RAO MP	LAMBODAR ACHARI	1968/2025
144	D-CRLA/21935/2025 CRLA/ /	B. BADRI PRASAD PATRA@RAO MP	LAMBODAR ACHARI	1969/2025
145	D-CRLA/21950/2025 CRLA/ /	RAJNISH CHOUDHURY MP	BHABANI SHANKAR DASPARIDA	1970/2025
146	D-CRLA/21950/2025 CRLA/ /	RAJNISH CHOUDHURY MP	BHABANI SHANKAR DASPARIDA	1971/2025
147	D-CRLA/27378/2024 CRLA/933/2024	SUMANTA PRADHAN MP	SURYAKANTA DWIBEDI	1972/2025
148	D-CRLA/20329/2025 CRLA/793/2025	RUSHI KARKARA MP	SIDHARTHA SANKAR RAY (2)	1973/2025
149	D-CRLA/9894/2025 CRLA/401/2025	SINGANA KALAKA MP	S.S.RAY (2)	1974/2025
150	D-CRLA/202/2025 CRLA/29/2025	RANJIT SOREN MP	BISWAJIT NAYAK	1975/2025
151	D-CRLA/22025/2025 CRLA/ /	ASPAQUE AHMAD KHAN MP	DEVASHIS PANDA	1976/2025
152	D-CRLA/22025/2025	ASPAQUE AHMAD KHAN	DEVASHIS PANDA	

	CRLA/ /	MP		1977/2025
153	D-WA/29003/2025 WA/ /	STATE OF ODISHA MP	SABITA RANJAN PATTNAIK,A.G.A	3271/2025
154	D-WA/29003/2025 WA/ /	STATE OF ODISHA MP	SABITA RANJAN PATTNAIK,A.G.A	3272/2025
155	D-WA/29005/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	3273/2025
156	D-WA/29005/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	3274/2025
157	D-WA/29006/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	3275/2025
158	D-WA/29006/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	3276/2025
159	D-WA/29006/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	3277/2025
160	D-WA/29007/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	3278/2025
161	D-WA/29007/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	3279/2025
162	D-WA/29070/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3280/2025
163	D-WA/29070/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3281/2025
164	D-WA/29086/2025 WA/ /	MAYADHAR NAYAK MP	RAJIB RATH	3282/2025
165	D-WA/29071/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	3283/2025
166	D-WA/29071/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	3284/2025
167	D-WA/29120/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	3285/2025
168	D-WA/29120/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	3286/2025
169	D-WA/23025/2025 WA/966/2025	STATE BANK OF INDIA MP	M/S. DILLIP KUMAR MOHAPATRA	3287/2025
170	D-WA/29122/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3288/2025
171	D-WA/29122/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3289/2025
172	D-WA/29146/2025 WA/ /	ANIL KUMAR SAHOO MP	SAMEER KUMAR DAS	3290/2025
173	D-WA/29146/2025 WA/ /	ANIL KUMAR SAHOO MP	SAMEER KUMAR DAS	3291/2025
174	D-WA/29130/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3292/2025
175	D-WA/29130/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3293/2025
176	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3294/2025
177	D-WA/29131/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	3295/2025
178	D-WA/29131/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	3296/2025
179	D-WP(C)/18846/2022 WP(C)/18846/2022	JYOTSNA MANJARI PRADHAN MP	ANIL KUMAR DAS	12097/2025
180	D-WP(C)/28982/2025 WP(C)/ /	RAMESH KUMAR MOHAPATRA MP	SRINIVAS MOHANTY	12098/2025
181	D-WP(C)/28997/2025 WP(C)/20176/2025	JITENDRA KUMAR BISOYI MP	SHAKTI DATTA TRIPATHY	12099/2025
182	D-WP(C)/28674/2025 WP(C)/20084/2025	SRUTI RANJAN RAY MP	RANJAN KUMAR ROUT	12100/2025
183	D-WP(C)/27543/2025 WP(C)/19462/2025	NIRANJAN BEHERA MP	NIRANJAN BISWAL	12101/2025

184	D-WP(C)/29015/2025 WP(C)/ /	HEMANTA BHOI MP	TRILOCHAN NANDA	12102/2025
185	D-WP(C)/29016/2025 WP(C)/20157/2025	BIPLAB KUMAR BEHERA MP	JAYDEEP PAL	12103/2025
186	D-WP(C)/16613/2024 WP(C)/9263/2024	JAY KISHORE CHOUBEY MP	NIRANJAN LENKA	12104/2025
187	D-WP(C)/53079/2024 WP(C)/277/2025	BIKASH MAHAPATRA @ PATRA MP	BYOMOKESH SAHOO	12105/2025
188	D-WP(C)/53079/2024 WP(C)/277/2025	BIKASH MAHAPATRA @ PATRA MP	BYOMOKESH SAHOO	12106/2025
189	D-WP(C)/19297/2025 WP(C)/15480/2025	SADANANDA BEHERA MP	SUKANTA KUMAR NAYAK	12107/2025
190	D-WP(C)/29019/2025 WP(C)/ /	GITANJALI NAYAK MP	GANESH PRASAD SAMAL	12108/2025
191	D-WP(C)/29020/2025 WP(C)/20194/2025	NIHARIKA BISWAL MP	DEBAKANTA MOHANTY	12109/2025
192	D-WP(C)/28990/2025 WP(C)/ /	M/S TRAYAMBAKAM HEALTH CARE MP	ABHISHEK DASH	12110/2025
193	D-WP(C)/19834/2025 WP(C)/13689/2025	ANADI CHARAN JENA MP	PARSURAM PARIJA	12111/2025
194	D-WP(C)/29023/2025 WP(C)/ /	RABINDRA NATH MALLIK MP	JAJATI KESHARI KHUNTIA	12112/2025
195	D-WP(C)/29025/2025 WP(C)/ /	KARTIKESWAR MOHANTY MP	JAJATI KESHARI KHUNTIA	12113/2025
196	D-WP(C)/29024/2025 WP(C)/20174/2025	SUDARTHI PATEL MP	TRILOCHAN NANDA	12114/2025
197	D-WP(C)/29026/2025 WP(C)/ /	KESHAB CHANDRA SHADANGI MP	RATIKANTA MOHAPATRA	12115/2025
198	D-WP(C)/35737/2024 WP(C)/20361/2024	BANSHIDHAR BEHERA MP	BHASKAR CHANDRA PANDA	12116/2025
199	D-WP(C)/19186/2025 WP(C)/14434/2025	RAJESH KUMAR SAHU MP	SURAJ MOHANTY	12117/2025
200	D-WP(C)/19190/2025 WP(C)/14436/2025	RAJESH KUMAR SAHU MP	SURAJ MOHANTY	12118/2025
201	D-WP(C)/23789/2025 WP(C)/16360/2025	PREMANANDA SAHU MP		12119/2025
202	D-WP(C)/28993/2025 WP(C)/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY, A.G.A	12120/2025
203	D-WP(C)/31737/2024 WP(C)/17759/2024	RAJESH BODDEDA MP		12121/2025
204	D-WP(C)/29036/2025 WP(C)/20209/2025	BIBHU PRASAD BEHERA MP	MANOJA KUMAR KHUNTIA	12122/2025
205	D-WP(C)/16555/2024 WP(C)/9264/2024	JAI KISHORE CHOUBEY MP	NIRANJAN LENKA	12123/2025
206	D-WP(C)/25200/2025 WP(C)/17645/2025	ROJI BAG MP		12124/2025
207	D-WP(C)/29038/2025 WP(C)/ /	RADHAKANTA PANIGRAHI MP	ARIJEET MISHRA	12125/2025
208	D-WP(C)/29040/2025 WP(C)/20198/2025	PRAKASH KUMAR JENA MP	AKSHAYA KUMAR JENA	12126/2025
209	D-WP(C)/28998/2025 WP(C)/ /	SHIBA PRASAD PANDEY MP	PRASANTA KUMAR PRADHAN	12127/2025
210	D-WP(C)/29047/2025 WP(C)/ /	ODISHA HANDLOOM HOUSE, PURI MP	AKHIL KRISHNA MOHAPATRA	12128/2025
211	D-WP(C)/29051/2025 WP(C)/ /	ARUPANANDA JENA MP	KARTIK CHANDRA TRIPATHY	12129/2025
212	D-WP(C)/31741/2024 WP(C)/18244/2024	DEBIDUTTA MOHANTY MP	DEBI PRASAD DHAL (SR. ADV.), BHABANI SHANKAR DASPARIDA	12130/2025
213	D-WP(C)/26808/2022 WP(C)/26808/2022	SURAMA JANI MP		12131/2025
214	D-WP(C)/26808/2022 WP(C)/26808/2022	SURAMA JANI MP		12132/2025
215	D-WP(C)/21051/2025	BASANTI NAG	SATYA NARAYAN MISHRA 4	

	WP(C)/14501/2025	MP		12133/2025
216	D-WP(C)/25893/2022 WP(C)/25893/2022	SATISH KUMAR BEHERA MP	SONITA BISWAL	12134/2025
217	D-WP(C)/29057/2025 WP(C)/20208/2025	SASMITA KHANDUAL MP	AKSHAYA KUMAR PANDEY	12135/2025
218	D-WP(C)/30388/2020 WP(C)/30388/2020	SATISH KUMAR BEHERA MP	SONITA BISWAL	12136/2025
219	D-WP(C)/29063/2025 WP(C)/ /	THE CHIEF EXECUTIVE OFFICER, TPNODIPRNS, BILAKURAR TRIPATHY MP		12137/2025
220	D-WP(C)/13822/2025 WP(C)/10323/2025	M/S SAI STONE CRUSHER, DHENKANAL MP	AMIT PRASAD BOSE	12138/2025
221	D-WP(C)/29008/2025 WP(C)/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY, A.G.A	12139/2025
222	D-WP(C)/29065/2025 WP(C)/ /	THE CHIEF EXECUTIVE OFFICER, TPNODIPRNS, BILAKURAR TRIPATHY MP		12140/2025
223	D-WP(C)/29064/2025 WP(C)/ /	RAMESH KUMAR MOHANTY @ KUNA MOHANTY MP	SHANIKANTA RATH	12141/2025
224	D-WP(C)/29067/2025 WP(C)/ /	THE CHIEF EXECUTIVE OFFICER, TPNODIPRNS, BILAKURAR TRIPATHY MP		12142/2025
225	D-WP(C)/28635/2025 WP(C)/20187/2025	SHIVSANKAR MOHANTY MP		12143/2025
226	D-WP(C)/29010/2025 WP(C)/ /	OM PRAKASH SAHOO MP	MANORANJAN MUDULI	12144/2025
227	D-WP(C)/47533/2024 WP(C)/28491/2024	JAGABANDHU MUNI MP	SAMIR KUMAR MISHRA, JAGAJIBAN PRADHAN, S.BEHERA	12145/2025
228	D-WP(C)/29068/2025 WP(C)/ /	SHRI ADITYA KANDOI MP	JAGMOHAN PATTANAİK	12146/2025
229	D-WP(C)/10679/2025 WP(C)/7674/2025	HIRANMAYEE NAYAK MP	PURNA CHANDRA DAS	12147/2025
230	D-WP(C)/10679/2025 WP(C)/7674/2025	HIRANMAYEE NAYAK MP	BISWABIHARI MOHANTY, Mr. Subir Palit(S.A)	12148/2025
231	D-WP(C)/24407/2022 WP(C)/24407/2022	NIKUNJA KUMAR BISWAL MP		12149/2025
232	D-WP(C)/19939/2025 WP(C)/14454/2025	GOLAKHA @ SATRUGHNA SAHOO MP	MAHESWAR MOHANTY	12150/2025
233	D-WP(C)/29087/2025 WP(C)/ /	NIRUPAMA MOHAPATRA MP	KARUNAKAR RATH	12151/2025
234	D-WP(C)/29088/2025 WP(C)/ /	GAGAN BIHARI JENA MP	JAJATI KESHARI KHUNTIA	12152/2025
235	D-WP(C)/19757/2025 WP(C)/13544/2025	M/S. LAXMI FILLEX, D.I.OFFICE CHHAK, MANSURKUNARIWAL MP		12153/2025
236	D-WP(C)/24673/2025 WP(C)/17744/2025	SUBASH CHANDRA DAS MP		12154/2025
237	D-WP(C)/29093/2025 WP(C)/20234/2025	RABINARAYAN BARIK MP	JAJATI KESHARI KHUNTIA	12155/2025
238	D-WP(C)/23658/2025 WP(C)/16306/2025	TRILOCHAN NAYAK MP	ARUN KUMAR MISHRA 2	12156/2025
239	D-WP(C)/29103/2025 WP(C)/ /	RASHMI RANJAN BHATTA MP	AJAYA KUMAR MOHARANA	12157/2025
240	D-WP(C)/29109/2025 WP(C)/ /	M/S. MAHANADI COALFIELDS LIMITED, ANSUL MP	LAUROBINDO ACHARYA	12158/2025
241	D-WP(C)/29111/2025 WP(C)/ /	SUMANTA KUMAR ROUT MP	ASHOK KUMAR SARANGI	12159/2025
242	D-WP(C)/23662/2025 WP(C)/16312/2025	RANGALATA BEHERA MP	ARUN KUMAR MISHRA 2	12160/2025
243	D-WP(C)/29136/2025 WP(C)/ /	RANJITA GIRI MP	JAYAKRISHNA MOHAPATRA	12161/2025
244	D-WP(C)/53539/2024 WP(C)/32814/2024	BIKHARI BHARASAGAR MP	LAXMI SHARMA	12162/2025
245	D-WP(C)/29138/2025 WP(C)/ /	DHIRENDRA PAL MP	BAIDHAR SAHOO	12163/2025
246	D-WP(C)/53538/2024 WP(C)/32811/2024	BINOD BHARASAGAR MP	LAXMI SHARMA	12164/2025

247	D-WP(C)/29140/2025 WP(C)/ /	PRAMOD KUMAR NAYAK @ PRAMOD NAYAK MP	ABHIRAM KUMAR MOHAPATRA	12165/2025
248	D-WP(C)/29141/2025 WP(C)/ /	SAKUNTALA PRUSTY MP	SUVASHISH PATTANAIAK	12166/2025
249	D-WP(C)/13287/2025 WP(C)/9495/2025	ROJALIN PARIDA MP	SAMEER KUMAR DAS	12167/2025
250	D-WP(C)/28475/2021 WP(C)/28475/2021	BENUDHAR SAHOO MP	C.ANANDA RAO	12168/2025
251	D-WP(C)/29147/2025 WP(C)/ /	RAJMOHANPUR PRIMARY FISHERIES CO-OPERATIVE SOCIETY, HINDOL MP	ABHIRAM KUMAR MOHAPATRA	12169/2025
252	D-WP(C)/29149/2025 WP(C)/ /	RAJANIKANTA PODH MP	UPENDRA KUMAR SAMAL	12170/2025
253	D-WP(C)/29150/2025 WP(C)/ /	KULARANJAN DIGAL MP	BIBHUTI BHUSAN MISHRA	12171/2025
254	D-WP(C)/11098/2025 WP(C)/8175/2025	ATANU GHOSH MP	SUBASH CHANDRA PUSPALAKA	12172/2025
255	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT. MP	SRIV.	12173/2025
256	D-WP(C)/29142/2025 WP(C)/ /	PRAMOD KUMAR BEHERA MP	SUSANTA KUMAR BARAL	12174/2025
257	D-WP(C)/15354/2022 WP(C)/15354/2022	MAKUNDA MALLICK MP	SHISHIR KUMAR SWAIN	12175/2025
258	D-WP(C)/29154/2025 WP(C)/ /	RAKESH KUMAR BEHERA MP	SURYAKANTA DWIBEDI	12176/2025
259	D-WP(C)/29156/2025 WP(C)/ /	BIJAY KUMAR MALLICK MP	SMITA RANJAN PATNAIK	12177/2025
260	D-WP(C)/29157/2025 WP(C)/ /	CHANDAN PANIGRAHI MP	PAMI RATH	12178/2025
261	D-WP(C)/29159/2025 WP(C)/ /	SHANTILATA NAYAK MP	PRASANNA KUMAR SWAIN	12179/2025
262	D-WP(C)/29160/2025 WP(C)/ /	M/S INDOTECH, JHARSUGUDA MP	SUBRAT SATPATHY	12180/2025
263	D-WP(C)/29161/2025 WP(C)/ /	SRIDEBI MAHANANDA MP	ALOK KUMAR PANDA	12181/2025
264	D-WP(C)/29164/2025 WP(C)/ /	SURENDRA KUMAR MOHAPATRA MP	BIKRAM SENAPATI	12182/2025
265	D-WP(C)/29169/2025 WP(C)/ /	SULOCHANA NAYAK MP	SUBASH CHANDRA PUSPALAKA	12183/2025
266	D-WP(C)/23510/2025 WP(C)/16229/2025	GOLAKHA CHANDRA DALAI MP		12184/2025
267	D-WP(C)/29175/2025 WP(C)/ /	RASHMITA SUBUDHI MP	SUBASH CHANDRA PUSPALAKA	12185/2025
268	D-WP(C)/29183/2025 WP(C)/ /	MAHANADI COALFIELDS LIMITED, SAMBALPUR MP	ABHIRAM PRASAD KAR	12186/2025
269	D-WP(C)/29189/2025 WP(C)/ /	PURNA CHANDRA NAYAK MP	SUBASH CHANDRA PUSPALAKA	12187/2025
270	D-WP(C)/29190/2025 WP(C)/ /	ROSINA BIBI MP	SATYA RANJAN MOHAPATRA	12188/2025
271	D-WP(C)/20433/2025 WP(C)/14016/2025	BANI SHATABDI DASH MP	PAMI RATH(SR ADV)	12189/2025
272	D-WP(C)/29193/2025 WP(C)/ /	ABHAY KUMAR MOHAPATRA MP	NIRANJAN LENKA	12190/2025
273	D-WP(C)/20433/2025 WP(C)/14016/2025	BANI SHATABDI DASH MP	DR. BINODA KUMAR MISHRA	12191/2025
274	D-WP(C)/29199/2025 WP(C)/ /	PRAMILA MISHRA MP	SUSANTA KUMAR LENKA	12192/2025
275	D-WP(C)/29187/2025 WP(C)/ /	HARIHARA PRADHAN MP	GOPAL KRISHNA BEHERA	12193/2025
276	D-WP(C)/29200/2025 WP(C)/ /	BASANTA BARIK MP	ADYASIDHI MISHRA	12194/2025
277	D-WP(C)/45634/2024 WP(C)/27621/2024	HIMANSU SEKHAR DASH MP	MANORANJAN MISHRA	12195/2025
278	D-WP(C)/29202/2025	KANHU CHARAN MAJHI	JAYDEEP PAL	

	WP(C)/ /	MP		12196/2025
279	D-WP(C)/29174/2025	PRAHALLAD CHANDRA DAS	SANJIB MOHANTY	
	WP(C)/ /	MP		12197/2025
280	D-WP(C)/23453/2025	HARIKRUSHNA NAYAK	BABITA KUMARI PATTANAIAK	
	WP(C)/16186/2025	MP		12198/2025
281	D-WP(C)/29210/2025	BHAGABAN SATPATHY @ SATAPATHY	ALOK KUMAR MOHANTY	
	WP(C)/ /	MP		12199/2025
282	D-WP(C)/26524/2022	SAILENDRANATH MAHANTA	LAXMI KANTA MOHANTY	
	WP(C)/26524/2022	MP		12200/2025
283	D-WP(C)/29213/2025	M/S BASEMENT TO ROOF, CUTTACK	MADHAB LAL AGARWAL	
	WP(C)/ /	MP		12201/2025
284	D-WP(C)/20523/2017	MANOJ SAHU		
	WP(C)/20523/2017	MP		12202/2025
285	D-WP(C)/29215/2025	THE MANGER, MS SHRIRAM GENERAL INSURANCE COMPANY LTD., JAJPUR		
	WP(C)/ /	MP		12203/2025
286	D-WP(C)/29195/2025	LAXMIDHARA JENA	GOPAL KRISHNA BEHERA	
	WP(C)/ /	MP		12204/2025
287	D-WP(C)/29217/2025	M/S BASEMENT TO ROOF, CUTTACK	MADHAB LAL AGARWAL	
	WP(C)/ /	MP		12205/2025
288	D-WP(C)/29219/2025	BIJAYA SAHOO	JAYADEBA BEHERA	
	WP(C)/ /	MP		12206/2025
289	D-WP(C)/29220/2025	FUTURE CONSUMER LTD., MAHARASHTRA	NURAG PATI	
	WP(C)/ /	MP		12207/2025
290	D-WP(C)/27376/2025	SEVA SELF HELP GROUP, JAGAT SINGHPUR	HASHI BHUSAN JENA	
	WP(C)/18769/2025	MP		12208/2025
291	D-WP(C)/29222/2025	NIRANJAN DAS	GOPAL PRASAD JENA	
	WP(C)/ /	MP		12209/2025
292	D-WP(C)/29224/2025	ASHISH KUMAR ROUT	SAGARIKA SAHOO	
	WP(C)/ /	MP		12210/2025
293	D-WP(C)/29227/2025	SUBASH CHANDRA SAHOO	JAMINI KANTA DAS	
	WP(C)/ /	MP		12211/2025
294	D-WP(C)/29229/2025	MALATI ROUTARAY	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		12212/2025
295	D-WP(C)/22828/2023	PDIMT GLOBAL HSE ACADEMY, BBSR	SATYA PRAKASH NATH	
	WP(C)/22828/2023	MP		12213/2025
296	D-WP(C)/29235/2025	PABITRA KUMAR MAJHI	JAGDISH BISWAL	
	WP(C)/ /	MP		12214/2025
297	D-WP(C)/29236/2025	BASEN MARNDI	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		12215/2025
298	D-WP(C)/16210/2024	SARASWATI MOHARANA	SASWATI MOHAPATRA	
	WP(C)/9862/2024	MP		12216/2025
299	D-WP(C)/29237/2025	YOGISMITA DASH	JANAKI KANTA MAHAPATRA	
	WP(C)/ /	MP		12217/2025
300	D-WP(C)/1716/2025	SUDHIR KUMAR SAHOO	SASWATI MOHAPATRA	
	WP(C)/1859/2025	MP		12218/2025
301	D-WP(C)/12964/2024	PRADEEP KUMAR PANDA	SASWATI MOHAPATRA	
	WP(C)/7530/2024	MP		12219/2025
302	D-WP(C)/29239/2025	SUBASH KIRSANI	HARI KRUSHNA PANIGRAHI	
	WP(C)/ /	MP		12220/2025
303	D-WP(C)/29240/2025	PUSPANJALI DAS	PRATIK DASH	
	WP(C)/ /	MP		12221/2025
304	D-WP(C)/29243/2025	ADIKANDA PALAI	PRASHANTA KUMAR DAS	
	WP(C)/ /	MP		12222/2025
305	D-WP(C)/29244/2025	PRAMILA ROURAY	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		12223/2025
306	D-WP(C)/29245/2025	SANJEEB KUMAR SAHU @ SAHOO	HARI KRUSHNA PANIGRAHI	
	WP(C)/ /	MP		12224/2025
307	D-WP(C)/29248/2025	MANDEEP SINGH	SWAPNA KUMAR OJHA	
	WP(C)/ /	MP		12225/2025
308	D-WP(C)/29251/2025	SATYANANDA BHOI	HARI KRUSHNA PANIGRAHI	
	WP(C)/ /	MP		12226/2025
309	D-WP(C)/29249/2025	RASMITA NAIK	SAPAN KUMAR LENKA	
	WP(C)/ /	MP		12227/2025

310	D-WP(C)/29253/2025 WP(C)/ /	CHITTARANJAN SAHOO MP	SOURAV SUMAN BHUYAN	12228/2025
311	D-WP(C)/29256/2025 WP(C)/ /	SUBRAT BAWALI MP	AMIYA KUMAR CHHATOI	12229/2025